**BEFORE THE NATIONAL GREEN TRIBUNAL**
**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 53/2024**

**IN THE MATTER OF:**

FARHA KHAN .....**APPLICANT(s)**

**VERSUS**

STATE OF UTTAR PRADESH & ORS .....**RESPONDENT(s)**

**INDEX**


| NO. | PARTICULARS | PAGE |
|---|---|---|
| 1. | FURTHER ACTION TAKEN REPORT BY WAY OF AFFIDAVIT ON BEHALF OF URBAN DEVELOPMENT DEPARTMENT, STATE OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DATED 16.01.2025 PASSED BY THIS HON'BLE TRIBUNAL, DATED SEPTEMBER 2025 | |
| 2. | A COPY OF THE COMPLIANCE REPORT DATED 26.08.2025 SUBMITTED BY NAGAR PALIKA PARISHAD, MUZAFFARNAGAR IS ANNEXED HEREWITH AND MARKED AS ANNEXURE–1 | |
| 3. | A COPY OF THE MINUTES OF MEETING DATED 18.06.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE–2 | |
| 4. | COPIES OF THE COMMUNICATION OF THE STATE MISSION DIRECTOR DATED 25.07.2025, THE DISTRICT | |

| | | |
|---|---|---|
| | MAGISTRATE'S LETTER DATED 08.08.2025, AND THE MINUTES OF MEETING DATED 06.08.2025 ARE ANNEXED HEREWITH AND COLLECTIVELY MARKED AS ANNEXURE–3 | |
| 5. | A COPY OF THE MINUTES OF MEETING DATED 19.06.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE–4 | |
| 6. | COPIES OF THE REQUEST LETTER DATED 24.06.2025 AND THE DISTRICT MAGISTRATE'S ORDER DATED 24.06.2025 ARE ANNEXED HEREWITH AND COLLECTIVELY MARKED AS ANNEXURE–5 | |
| 7. | COPIES OF GCIND'S REQUEST DATED 14.07.2025, THE ORDER DATED 25.07.2025, AND SUBSEQUENT COMMUNICATION DATED 20.08.2025 ARE ANNEXED HEREWITH AND COLLECTIVELY MARKED AS ANNEXURE–6 | |
| 8. | COPIES OF THE DISTRICT MAGISTRATE'S COMMUNICATION DATED 26.08.2025 AND GCIND'S PROGRESS REPORTS DATED 28.08.2025 AND 01.09.2025 ARE ANNEXED HEREWITH AND COLLECTIVELY MARKED AS ANNEXURE–7 | |
| 10. | COPIES OF GCIND'S PROPOSAL DATED 09.06.2024 AND BOARD RESOLUTION DATED 20.07.2024 ARE ANNEXED HEREWITH AND COLLECTIVELY MARKED AS ANNEXURE–8 | |
| 11. | COPIES OF THE CONCESSION AGREEMENT DATED 10.01.2025 AND GCIND'S LETTER DATED 14.07.2025 | |

| | | |
|---|---|---|
| | ARE ANNEXED HEREWITH AND COLLECTIVELY MARKED AS ANNEXURE–9 | |
| 12. | A COPY OF GCIND'S LETTER DATED 14.07.2025 (REGARDING COMMENCEMENT OF PHASE–I WORKS) IS ANNEXED HEREWITH AND MARKED AS ANNEXURE–10 | |

THROUGH COUNSEL

BHANWAR PAL SINGH JADON
STANDING COUNSEL FOR THE STATE OF U.P.
EMAIL-bhanwar09jadon@gmail.com
PHONE NO.-6375115224

Date: **03.09.2025**

Place: **NOIDA**

**BEFORE THE NATIONAL GREEN TRIBUNAL**
**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 53/2024**

**IN THE MATTER OF:**

FARHA KHAN **.....APPLICANT(s)**

**VERSUS**

STATE OF UTTAR PRADESH & ORS **.....RESPONDENT(s)**

**FURTHER ACTION TAKEN REPORT BY WAY OF AFFIDAVIT ON BEHALF OF URBAN DEVELOPMENT DEPARTMENT, STATE OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DATED 16.01.2025 PASSED BY THIS HON'BLE TRIBUNAL.**

That I, Kalyan Banerjee, aged about 58 years, son of Late Devi Dass Banerjee, presently posted as Joint Secretary, Urban Development Department, Government of Uttar Pradesh, do hereby solemnly affirm and state as under:

1. I am fully conversant with the facts of the case and competent and duly authorized to swear this Affidavit.

Sworn & Verified
Before me
AMBRISH KUMAR
ADVOCATE & NOTARY
Vill-Devi Ganj Amaiya
Adampur Janubi, Lucknow

2. That in the present matter, allegations of violations of the Solid Waste Management Rules, 2016, Biomedical Waste Management Rules, 2016, and improper management and handling of waste by the Nagar Palika Parishad, Muzaffarnagar, Uttar Pradesh have been made. One of the

grievances pertains to the dumping site at Kidwai Nagar, Muzaffarnagar, where legacy waste is lying dumped.

3. That the Hon'ble Tribunal, vide orders dated 23.09.2024 and 16.01.2025, directed the Deponent to disclose the complete details of the Waste-to-Energy Plant. The relevant paragraphs of the orders are reproduced below:

***Order dated 23.09.2024***

*"...2. Hence, we direct the State of U.P. to disclose the complete details of the Waste-to-Energy Plant, including its nature, capacity, and technology used. Respondent No. 4 is also directed to place on record the current status of legacy waste as of 30.08.2024 and the daily generated waste within the Municipal Corporation which is adding to the legacy waste.*

*3. Let the reports in terms of the above be filed in the form of an affidavit through e-filing..."*

NOTARY
Ambrish Kumar
Advocate & Notary
Tehsil Sadar, Lucknow
Regd. No. 34(86)2009
GOVT. OF U.P. INDIA

***Order dated 16.01.2025***

*"...1. A letter has been circulated by Counsel for the State of U.P. seeking adjournment on the ground that there is a meeting scheduled in February 2025 wherein the comprehensive details and timeline for the Waste-to-Energy (WTE) Plant will be discussed and a decision will be taken. In the letter, it is stated that the complete details and progress report concerning the WTE Plant will be submitted within six weeks. The prayer is allowed..."*

Sworn & Verified
Before me
23/9/25
AMBRISH KUMAR
ADVOCATE & NOTARY
Vill-Devi Ganj Anaiya
Adampur Janubi, Lucknow

4. That in due compliance with the directions issued by the answering Department vide letter dated 22.08.2025, the Nagar Palika Parishad, Muzaffarnagar (hereinafter referred to as "NPP") submitted its compliance report dated 26.08.2025 before the answering Department. The answering Department, upon taking cognizance of the said compliance report, is accordingly placing the present Further Affidavit on record before this Hon'ble Tribunal. A copy of the compliance report dated 26.08.2025 is annexed herewith and marked as **ANNEXURE–1**.

***Meetings, Site Inspections, and Infrastructural Arrangements Relating to Access Road and Electricity Connection for the Waste-to-Energy Plant***

5. That it is respectfully submitted that a series of meetings and site inspections have been convened at various levels in relation to the establishment and operation of the Waste-to-Energy Plant at Muzaffarnagar, and the related infrastructural arrangements, the progress whereof is set out hereunder:

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT OF U.P. INDIA

Sworn & Verified Before me AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Anaiya Adampur Janubi, Lucknow

i. That a meeting was convened on 18.06.2025 under the Chairmanship of the Principal Secretary, Urban Development, Government of Uttar Pradesh, to review the progress of Waste-to-Energy and CBG projects across Urban Local Bodies. In the said meeting, M/s GCIND Solutions Pvt. Ltd. apprised that the Muzaffarnagar project site was facing infrastructural constraints,

namely a narrow approach road and dilapidated structures obstructing construction activities. Directions were accordingly issued to GCIND to commence legacy waste remediation without delay, while the District Magistrate and Executive Officer, Muzaffarnagar, were instructed to provide full assistance, including clearance of dilapidated structures, development of a suitable access road, and submission of fortnightly progress reports. A copy of the minutes of meeting dated 18.06.2025 is annexed herewith and marked as **ANNEXURE–2**.

ii. That in continuation thereof, vide communication dated 25.07.2025, the State Mission Director, Swachh Bharat Mission (Urban), directed the District Magistrate, Muzaffarnagar, to review the progress of the project, ensure development of the access road, and furnish an action taken report to the Urban Development Department and the State Mission Directorate. Pursuant thereto, the District Magistrate issued communication dated 08.08.2025 and convened a meeting on 06.08.2025, wherein officials of the Nagar Palika Parishad, the Uttar Pradesh State Bridge Corporation Ltd., and representatives of GCIND participated. In the said meeting, deliberations were held on acquisition of land for the access road, financial and physical progress of the bridge under construction over the Kali River, and coordination measures for early commissioning

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me 22/9/25 AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Anaiya Adampur Janubi, Lucknow

of the Waste-to-Energy Plant. Directions were issued to expedite land acquisition, ensure release of financial installments, and complete construction works at the earliest. Copies of the communication of the State Mission Director dated 25.07.2025, the District Magistrate's letter dated 01.08.2025 , and the minutes of the meeting dated 06.08.2025 are annexed herewith and collectively marked as **ANNEXURE–3**.

iii. That further, on 19.06.2025, following a site inspection, a meeting was convened in the office of NPP, Muzaffarnagar, attended by the Executive Officer, the CEO and India Director of GCIND, and representatives of M/s Ayushi Hygiene and Care Pvt. Ltd. In the said meeting, it was agreed that M/s Ayushi Hygiene and Care Pvt. Ltd. may continue operating its fresh waste processing plant at the identified site for a further period of three months, after which it shall vacate and hand over the land free of cost to GCIND. It was further recorded that there exists no dispute between GCIND and M/s Ayushi Hygiene and Care Pvt. Ltd., and that both parties are in consensus. Further, during the inspection, M/s GCIND Solutions Pvt. Ltd. identified and earmarked the specific areas wherein NPP may dispose of daily fresh waste in a manner so as not to impede or obstruct the ongoing and proposed works of the Waste-to-Energy

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me 6/9/25 AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Anaiya Adampur Janubi, Lucknow

Project. A copy of the minutes of meeting dated 19.06.2025 is annexed herewith and marked as **ANNEXURE 4**.

iv. That as per the progress report dated 19.04.2025, construction of the bridge across the Kali River under the *Pandit Deendayal Upadhyay Nagar Vikas Yojana*, which had commenced in March 2024, stands at an advanced stage, with the foundation and sub-structure completed and super-structure works presently in progress. For expediting land-related proceedings for the approach road, a request was placed before the District Magistrate, Muzaffarnagar, for constitution of a joint committee at Tehsil Sadar level vide letter dated 24.06.2025. The said request was approved on the same date, and a joint committee was duly constituted comprising the Sub-Divisional Magistrate, Sadar; the Tehsildar, Sadar; and the Executive Officer, Nagar Palika Parishad, Muzaffarnagar. Copy of the progress report dated 19.04.2025 has already been annexed with the Previous Affidavit as (***ANNEXURE–3: Judicial Page No. 480***), whereas the request letter dated 24.06.2025 and the District Magistrate's order of the same date are annexed herewith and collectively marked as **ANNEXURE–5**.

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me 23/9/25 AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Anaiya Adampur Janubi, Lucknow

v. That in addition to the above, vide letter dated 14.07.2025, GCIND sought permission for dismantling and disposal of old structures at the project site and further requested provision of a commercial

electricity connection of 160 kW. Vide order dated 25.07.2025, NPP duly granted permission for dismantling and disposal of the old structures, and on the same date, the Executive Engineer, Urban Distribution Division, initiated necessary steps for provision of the commercial electricity connection. A reminder in this regard was also issued on 20.08.2025 to ensure timely compliance. Copies of GCIND's request dated 17.07.2025, the order dated 25.07.2025, and subsequent communication dated 20.08.2025 are annexed herewith and collectively marked as **ANNEXURE–6**.

vi. That in furtherance of the above deliberations, vide communication dated 26.08.2025, the NPP, Muzaffarnagar, directed GCIND to accelerate the commissioning of the Plant and to furnish the present status of works at site. In response, GCIND submitted progress reports dated 28.08.2025 and 01.09.2025, apprising of site clearance, transportation and assembly of the separation unit, preparations for erection of the trommel machine, as well as remedial measures for waterlogging and Phase-II site development. Copies of the District Magistrate's communication dated 26.08.2025 and GCIND's reports dated 28.08.2025 and 01.09.2025 are annexed herewith and collectively marked as **ANNEXURE–7**.

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Anaiya Adampur Janubi, Lucknow

6. That with respect to the Waste-to-Energy Project at Muzaffarnagar, it is respectfully submitted that a topographic survey conducted by NPP on 03.11.2024 assessed the total quantity of legacy waste at the Kidwai Nagar dumping ground at 2,60,718.72 cubic meters, equivalent to 208574,976 MT.

7. In respect to the WTE Project and disposal of legacy waste, it is respectfully submitted as under:

i. That for disposal of the legacy waste, an agreement was executed in 2024 between the Nagar Palika Parishad, Muzaffarnagar ("NPP") and M/s GCIND Solutions Pvt. Ltd. ("GCIND"), under which 19.446 hectares of land were leased for a period of 30 years for establishment of a Waste-to-Energy Plant envisaged to generate 30 MW of electricity from 1,750 tons of waste per day. Reference may be made to the said Lease Deed, already annexed with the Previous Affidavit dated 30.04.2025 therein as (***Annexure–3:Judicial Page No. 471)***, which is not being repeated herein for the sake of brevity.

ii. That GCIND, vide its letter dated 09.06.2024, submitted a proposal for undertaking disposal of the existing legacy waste on a free-of-cost basis. The said proposal was duly considered and approved by the Nagar Palika Parishad, Muzaffarnagar, through its Board Resolution dated 20.07.2024. Copies of the proposal dated

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me 4/3/25 AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Anaiya Adampur Janubi, Lucknow

09.06.2024 and the Board Resolution dated 20.07.2024 are annexed herewith and collectively marked as **ANNEXURE– 8**.

iii. That in furtherance thereof, a Concession Agreement dated 10.01.2025 is entered into between NPP and GCIND. Pursuant thereto, GCIND commenced formal operations of Phase-1 (site clearing) on 10.07.2025 with deployment of JCB and Pokland machines at the site, as intimated vide its letter dated 14.07.2025. Copies of the Concession Agreement and GCIND's letter dated 14.07.2025 are annexed herewith and collectively marked as **ANNEXURE– 9**.

iv. That vide communication dated **28.08.2025**, M/s GCIND Solutions Pvt. Ltd. apprised Nagar Palika Parishad, Muzaffarnagar (NPP) of the progress at the Waste-to-Energy site. It was submitted that clearance of unwanted waste at the designated location stood substantially achieved, sufficient space had been created for the installation of the separation unit, and that JCB and Pokland machines remained in continuous operation since **10.07.2025**, as earlier intimated vide letter dated **14.07.2025**. It is further stated that an existing steel structure had been dismantled to enable unhindered development of the project area, and that the separation unit had already been transported to the project site by heavy carriage and was under assembly. It has further been intimated that fractions

NOTARY
Ambrish Kumar
Advocate & Notary
Tehsil Sadar, Lucknow
Regd. No. 34(86)2009
GOVT. OF U.P. INDIA

Sworn & Verified
Before me
AMBRISH KUMAR
ADVOCATE & NOTARY
Vill-Devi Ganj Ariaya
Adampur Janubi, Lucknow

recovered from initial site segregation, including sand and stone-like material, are to be utilised for stabilisation and preparation of the digester foundation. GCIND further conveyed that preparatory works were underway in the area earmarked for **Phase-II**, which would involve removal and relocation of overlying waste (to commence withing a week), and that construction of a boundary wall around the site (to commence within three weeks) is going to be undertaken to demarcate the premises and prevent indiscriminate dumping of waste, thereby ensuring operational control. Copy of the letter dated **28.08.2025** already been annexed with the present Further Affidavit as **ANNEXURE–7** and copy of letter dated 14.07.2025 is hereby annexed as **ANNEXURE-10**.

8. That thereafter, vide subsequent letter dated **01.09.2025**, GCIND reported that its trommel machine, having a processing capacity of **300 MT/Day**, had already reached the project site and is ready for erection upon subsequent preparation of the requisite base. It was, however, submitted that continuous heavy rainfall had caused severe waterlogging at the site, rendering the ground conditions unsuitable for heavy erection activities. GCIND assured that immediately upon improvement of weather conditions, erection of the trommel machine would be completed within approximately two weeks, whereafter the process of legacy waste remediation would formally commence. Copy of the letter dated

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me AMBRISH KUMAR ADVOCATE & NOTARY Lucknow

**28.08.2025** already been annexed with the present Further Affidavit as **ANNEXURE–7**.

9. That as already noted in the Previous Affidavit dated 30.04.2025, it is again respectfully submitted that the Waste-to-Energy Plant at Muzaffarnagar is being developed in two phases, namely Phase–I and Phase–II. Phase–I, which includes the clearance of legacy waste and associated site development works, is scheduled for completion by September 2026, while Phase–II, envisaging the full-scale operation of the Plant, is projected to be completed by the year 2029.

10. That the State Government remains committed to addressing the environmental concerns associated with legacy waste at Muzaffarnagar and is taking all necessary steps to ensure the successful implementation of the Waste-to-Energy Project, together with due compliance of the Solid Waste Management Rules and all other applicable statutory obligations.

11. Hence, the present Additional Affidavit is being filed for the kind consideration and perusal of this Hon'ble Court.

12. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

NOTARY Ambrish Kumar Advocate & Notary Tehsil Sadar, Lucknow Regd. No. 34(86)2009 GOVT. OF U.P. INDIA

Sworn & Verified Before me 5.9.25 AMBRISH KUMAR ADVOCATE & NOTARY Vill-Devi Ganj Ansiya Adampur Jansath Lucknow

05.09.2025

DEPONENT

## VERIFICATION

Verified at LUCKNOW on this 03 day of September, 2025, that the contents of the above affidavit from paragraphs 1 to 12 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

03.09.2025

DEPONENT

NOTARY
Ambrish Kumar
Advocate & Notary
Tehsil Sadar, Lucknow
Regd. No. 34(86)2009
GOVT OF U.P. INDIA

Sworn & Verified
Before me
03/9/25
AMBRISH KUMAR
ADVOCATE & NOTARY
Vill-Devi Ganj Anaiya
Adampur Janubi, Lucknow

03/09/2025

I identify the Deponent/Executant/ who has signed/Put T.I. before me.

ANNEXURE-1

# कार्यालय नगर पालिका परिषद मुजफ्फरनगर।

पत्रांकः 1389/सा0प्र0/2025–26 दिनांकः 26.08.2025

सेवा में,

श्री कल्याण बैनर्जी
संयुक्त सचिव
उत्तर प्रदेश शासन, लखनऊ

**विषयः** मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा ओ0ए0 सं0–53/2024 Farha Khan Vs. State of Uttar Pradesh & Ors में पारित आदेश दिनांक 01.05.2025 के अनुपालन के संबंध में।

महोदय,

आपके पत्र सं0 5286/नौ–5–2024–02रिट/2025 दिनांक 22.08.2025 जिसमे मा0 राष्ट्रीय हरित न्यायाधिकरण द्वारा पारित आदेश दिनांक 01.05.2025 के प्रकरण में नियत सुनवाई दिनांक 04.09.2025 के अनुपालन में कृत कार्यवाही की सूचना से शासन को उपलब्ध कराने के आदेश प्राप्त हुए है। जिसके अनुपालन में उक्त विषयक के संबंध में नगर पालिका परिषद द्वारा जिसमे किदवई नगर स्थित कूडा डम्पिंग ग्राउण्ड ठोस अपशिष्ट प्रबन्धन के अन्तर्गत फ्रैश वेस्ट व लिगेसी वेस्ट के निस्तारण हेतु अभी तक कृत कार्यवाही एवं अद्यतन स्थिति का विस्तृत बिन्दुवार विवरण निम्न प्रकार है

- वर्तमान में किदवई नगर स्थित डम्पिग ग्राऊण्ड पर आने वाले फ्रेश कूडे का निस्तारण किये जाने हेतु दिनांक 09.01.2025 में फर्म मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0,सी0–93, महावीर विहार, सेक्टर–1, द्वारका, नई दिल्ली एवं नगर पालिका परिषद मुजफ्फरनगर के मध्य अनुबंध किया गया है, जिसके लिये उक्त फर्म द्वारा आवश्यक मशीने व उपकरण डम्पिग ग्राऊण्ड पर अधिष्ठापन कर फ्रैश–वेस्ट के निस्तारण का कार्य प्रारम्भ कर दिया गया है। **(अनुबंध की प्रतिलिपि संलग्न)** जिसमे मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0 के पत्र दिनांक 04.08.2025 द्वारा अवगत कराया गया कि दिनांक 25 जून 2025 तक उनके द्वारा **लगभग 9700 MT** फ्रेश वेस्ट का निस्तारण सफलतापूर्वक करा दिया गया है जिसमे से मिटटी का वजन लगभग 4171.170 MT और RDF अभी साईट पर संग्रहित है।
- नगर पालिका परिषद मुजफ्फरनगर द्वारा कराये गये टोपोग्राफिक सर्वे के माध्यम से 03 नवम्बर 2024 में डम्पिग ग्राऊण्ड पर कुल लिगेसी वेस्ट की मात्रा 260718.72 क्यूबिक मीटर थी जो कुल 208574.976 मी0टन होती है। जिसके निस्तारण हेतु M/S GCIND Solution Pvt. Ltd व नगर पालिका परिषद मुजफ्फरनगर के मध्य दिनांक–19.01.2024 में लीज डीड साईन की गयी है जिसके अन्तर्गत 19.446 हैक्टेयर भूमि M/S GCIND Solution Pvt. Ltd को नगर पालिका परिषद मुजफ्फरनगर द्वारा कूडे निस्तारण कार्य के लिये वेस्ट टू एनर्जी प्लांट हेतु 30 वर्ष के लिये लीज पर दी गयी है **(लीज की प्रतिलिपि संलग्न)**। उक्त फर्म द्वारा 1750 टन प्रति दिन कचरे से 30 मेगा वाट बिजली का निर्माण किया जायेगा। तदउपरान्त M/S GCIND Solution Pvt. Ltd से लिगेसी वेस्ट का निःशुल्क निस्तारण का प्रपोजल प्राप्त कर बोर्ड की स्वीकृति लेते हुए डम्पिग ग्राऊण्ड पर पूर्व से उपलब्ध लिगेसी कूडे के निस्तारण किये जाने हेतु M/S GCIND Solution Pvt. Ltd एवं नगर पालिका परिषद मुजफ्फरनगर के मध्य अनुबंध किया गया है जिसके अन्तर्गत उक्त फर्म द्वारा डम्पिग ग्राऊण्ड पर पूर्व से उपलब्ध लिगेसी कूडे का निस्तारण हेतु Phase-1 (Site Clearing) का कार्य किया जा रहा है।
- नगर पालिका परिषद द्वारा वेस्ट टू एनर्जी प्लांट के प्रारम्भ होने तक डम्पिग ग्राऊण्ड पर फ्रैश–वेस्ट के दैनिक निस्तारण हेतु नगर पालिका परिषद मुजफ्फरनगर द्वारा 02 ट्रॉमल क्रय किये जाने हेतु प्रस्ताव

Scanned with OKEN Scanner

15वें वित्त आयोग की टाईड ग्राण्ट के अन्तर्गत स्वीकृत किया जा चुका है जिसको जैम पोर्टल के माध्यम से क्रय किये जाने की प्रक्रिया प्रारम्भ की जा रही है। जिसके अन्तर्गत पालिका द्वारा क्रय किये गये ट्रामल को अपने स्तर से संचालन कराकर वेस्ट टू एनर्जी प्लांट के प्रारम्भ होने तक स्वयं भी फ्रैश–वेस्ट दैनिक का निस्तारण किया जायेगा।

- M/S GCIND Solution Pvt. Ltd द्वारा लिगेसी वेस्ट के निस्तारण हेतु डम्पिंग ग्राउण्ड तक के पहुच मार्ग की मांग की गई थी जिसके एवज में उ0प्र0 राज्य सेतु निगम लि0 द्वारा वित्तीय वर्ष 2023–24 में पं0 दीन दयाल उपाध्याय नगर विकास योजना के अन्तर्गत वेस्ट–टू–एनर्जी प्लांट की भूमि पर पहुचने हेतु काली नदी पर सेतु निर्माण कार्य मार्च 2024 में प्रारम्भ किया जा चुका है। वर्तमान में सेतु पर फाउन्डेशन एवं सब स्ट्रक्चर का कार्य पूर्ण हो चुका है और सुपर स्ट्रक्चर का कार्य प्रगति पर है। इसी क्रम में नगर पालिका द्वारा ग्राम सूजडू में भूमि अधिग्रहण का कार्य किया जा चुका है तथा ग्राम मंधेड़ा में भूमि अधिग्रहण प्रगति पर है। इसके अतिरिक्त ग्राम खांजापुर में अभी भूमि अधिग्रहण का प्रयास किया जा रहा है जिसके सापेक्ष तहसील सदर के स्तर से भूमि चिन्हिकरण हेतु टीम गठन कराने का अनुरोध पत्र जिलाधिकारी महोदय को प्रेषित गया है।
- उपरोक्त पहुच मार्ग हेतु सेतु निर्माण कार्य पूर्ण होने तक की स्थिति में नगर पालिका परिषद के निर्माण विभाग द्वारा एक वैकल्पिक मार्ग का निर्माण कराया जा चुका है। जिस पर फ्रैश वेस्ट के निस्तारण हेतु मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0 के वाहनो का भी आवागमन सुगम तरीके से हो रहा है। इसी मार्ग का प्रयोग करते हुए वेस्ट–टू–एनर्जी प्लांट का संचालन करने वाली फर्म M/S GCIND Solution Pvt. Ltd द्वारा भी Phase-1 (Site Clearing) का कार्य किया गया है।
- दिनांक 19.06.2025 को जिलाधिकारी महोदय कार्यालय में जिलाधिकारी महोदय की उपस्थिति में जी0सी0इण्डिया के प्रतिनिधियो के साथ बैठक हुई जिसमे जिलाधिकारी महोदय के साथ वेस्ट टू एनर्जी प्लांट का स्थलीय निरीक्षण किया गया जहॉ G.C. India द्वारा जिलाधिकारी महोदय को चिन्हित भूमि का स्थान दिखाया गया जहॉ पर G.C. India द्वारा अपने Bio-digester का अधिष्ठापन कर कूड़े का निस्तारण किया जाना है।
- जिलाधिकारी महोदय की उपस्थिति में ही जी0सी0 इण्डिया द्वारा स्थल चिन्हित किया गया जहॉ पालिका प्रतिदिन का फ्रैश वेस्ट डम्प किया जा सकता है।
- दिनांक 19.06.2025 को ही लिगेसी वेस्ट प्लांट के स्थलीय निरीक्षण के पश्चात नगर पालिका परिषद मुजफ्फरनग के कार्यालय में बैठक हुई जिसमे अधिशासी अधिकारी, जी0सी0 इण्डिया के CEO थीरस गीलिंग एवं India director श्री ध्रुव तथा फ्रैश वेस्ट के निस्तारण करने वाली कम्पनी आयुषी हाईजीन एण्ड केयर प्रा0 लि0 के प्रतिनिधि उपस्थित रहे जिनकी उपस्थीति में निम्न बिन्दुओ पर सहमति बनी। (फोटग्रफ संलग्न)
    - वेस्ट टू एनर्जी प्लांट हेतु चिन्हित स्थल पर आयुषी हाईजीन एण्ड केयर प्रा0लि0 द्वारा फ्रेश वेस्ट के निस्तारण हेतु अपने प्लांट की स्थापना की हुई है तथा उक्त कम्पनी इस प्लांट को आगामी तीन माह के लिए उसी स्थल पर संचालन कर सकती है, जिसके लिए जी0सी0इण्डिया सॉल्यूशन प्रा0लि0 को कोई आपत्ती नही है।
    - मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0 द्वारा संचालित चिन्हित भूमि को निःशुल्क खाली एवं साफ करके जी0सी0 इण्डिया सोल्यूशन प्रा0लि0 को उपलब्ध करायेगा।
    - वेस्ट टू एनर्जी प्लांट के चिन्हित स्थल को लेकर आयुषी हाईजीन एण्ड केयर प्रा0लि0 एवं जी0सी0इण्डिया सॉल्यूशन प्रा0लि0 के मध्य किसी प्रकार का कोई विवाद वर्तमान में नही है एवं दोनो पक्ष सहमत है।
- जी0सी0इण्डिया प्रा0लि0 द्वारा प्लांट के संचालन हेतु दिनांक 14.07.2025 में अपने पत्र के माध्यम से पुराने स्ट्रक्चर को डिसमैन्टल एवं विक्रय करने तथा प्लांट पर 160 किलोवॉट को विद्युत वाणिज्य संयोजन की मांग की, जिसके सापेक्ष नगर पालिका द्वारा जी0सी0इण्डिया प्रा0लि0 को पुराने स्ट्रक्चर

Scanned with OKEN Scanner

को डिसमैन्टल एवं विक्रय करने की अनुमति दिनांक 25.07.2025 को प्रदान कर दी गई, तथा साथ ही दिनांक 25.07.2025 को ही अधिशाी अभियंता विद्युत नगरीय वितरण खण्ड को किदवई नगर स्थित चिन्हित स्थल पर वाणिज्य विद्युत संयोजन हेतु आवश्यक कार्यवाही किये जाने हेतु पत्र भी प्रेषित किया गया जिसका एक अनुस्मारक दिनांक 20.08.2025 को पुनः प्रेषित किया गया। **(संबंधित पत्र संलग्न)**

- दिनांक 06.08.2025 को जिलाधिकारी महोदय के कार्यालय में पुनः जी0सी0इण्डिया द्वारा नगर पालिका परिषद मुजफ्फरनगर क्षेत्रान्तर्गत वेस्ट टू एनर्जी के प्लांट की स्थापना/संचालन की अद्यतन स्थिति एवं वेस्ट टू एनर्जी प्लांट पर पहुॅच मार्ग की अद्यतन स्थिति की सूचना हेतु बैठक आहुत की गई। जिसमें प्लांट पर पहुॅच मार्ग हेतु भूमि अधिग्रहण एवं जी0सी0इण्डिया प्रा0लि0 द्वारा प्लांट के शीघ्र संचालन हेतु दिशा निर्देश प्राप्त हुए। जिसके संबंध में मै0 जी0सी0 इण्डिया प्रा0 को दिनांक 26.08.2025 को प्लांट के शीघ्र संचालन की एवं वर्तमान में प्लांट पर होने वाले कार्य की अद्यतन स्थिति से अवगत कराने हेतु पत्र सं0 1388/सा0प्र0/2025 प्रेषित किया गया हैं

भवदीय

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

प्रतिलिपिः

1. निदेशक महोदय नगरीय निकाय निदेशालय, नगर विकास अनुभाग–5 उ0प्र0 लखनऊ।
2. निदेशक/राज्य मिशन निदेशक, स्वच्छ भारत मिशन–नगरीय, राज्य मिशन निदेशालय उ0प्र0 लखनऊ।
3. जिलाधिकारी महोदय को सादर सूचनार्थ।

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

Scanned with OKEN Scanner

ANNEXURE-2

**Minutes of the meeting held under the Chairmanship of Principle Secretary, Urban development, Govt of Uttar Pradesh on 18.06.25 at 03.00 PM to review the implementation Progress of Waste-to-Energy (WTE) and Compressed Biogas (CBG) Projects in Urban Local Bodies of Uttar Pradesh**

At the outset, the chair welcomed all present and impressed upon the Municipal Commissioners, and representatives from WTE/CBG plants companies to make concerted efforts for time-bound implementation of WTE/CBG plants. The chair expressed extreme concern over the slow progress of WTE/CBG projects and directed all Cities, and companies to expedite the implementation process.

To review and assess the status, key challenges, and necessary next steps for the effective implementation of Waste-to-Energy and Bio-CBG projects in various cities across Uttar Pradesh. Following Key Discussions and Decisions were agreed upon:

**1. NTPC – Waste to Charcoal Plants (Varanasi, Gorakhpur, Meerut)**

NTPC informed that its Waste to Charcoal plant in Varanasi is expected to be fully operational within a month. However, the quality of municipal waste being supplied by Varanasi Municipal Corporation (VMC) is currently unsuitable for efficient processing, owing to high moisture levels, inert materials, and a significant proportion of construction and demolition (C&D) debris. The plant's operations are being adversely affected due to these issues. It was directed that NTPC must begin operations at full capacity as planned, while VMC was instructed to strictly adhere to the agreed waste quality parameters by ensuring the supply of fresh and segregated municipal waste. The SBM-PMU team will provide necessary coordination support between NTPC and VMC to address the operational issues and facilitate smooth functioning of the plant.

In Gorakhpur, NTPC reported that the plant development is progressing as per the approved implementation timeline, and no major hindrances were noted at this stage.

Regarding the Meerut project, NTPC shared that the Feasibility Study Report (FSR) has been completed and is expected to be placed before the NTPC Board for approval within the month. Once board approval is obtained, the construction of the plant is projected to begin within two months.

**2. Ever Enviro – Bio-CBG Plants (Lucknow, Gorakhpur, Prayagraj, Ghaziabad)**

Ever Enviro has unilaterally extended its project timelines to August 2026 and has requested additional land—an action that is inconsistent with the original agreement terms.

In Gorakhpur, the agency proposed to enhance the plant's capacity from 200 TPD to 300 TPD, citing economic viability.

In Lucknow project has been delayed due to the absence of a concrete approach road to the site.

In Prayagraj, the agency mentioned that it expects to commence operations within a month, following the receipt of all necessary approvals.

In Ghaziabad, Ever Enviro expressed the intention to exit the project amicably.

After deliberation, it was decided that no additional land shall be allotted to Ever Enviro mid-project, as it falls outside the original scope of agreement. The agency was instructed to revise and resubmit technical drawings that reflect actual site conditions. The proposed capacity enhancement in Gorakhpur was approved, and Lucknow Municipal Corporation was directed to expedite construction of the approach road. Ever Enviro was further instructed to begin project execution across all cities and demonstrate tangible progress at ground level. In Prayagraj, the agency must operationalize the plant at full capacity without delay. In Ghaziabad, Ever Enviro shall proceed with formal closure of the project in collaboration with Ghaziabad Municipal Corporation (GMC), which has been advised to begin the process of onboarding a new project implementation agency. It was underscored that MoHUA is closely monitoring these projects, and a lack of timely, on-site progress may result in necessary disciplinary action.

**3. CUGL – Bio-CBG & Dry Waste Plant (Kanpur)**

CUGL informed that legacy waste present at the project site in Kanpur is obstructing the commencement of construction activities, although partial boundary wall development has been completed. The Kanpur Municipal Corporation (KMC) was instructed to remove all legacy waste from the site and formally hand over the land to CUGL by the end of June 2025 to enable timely project execution.

**4. BPCL – Bio-CBG Plant (Saharanpur)**

BPCL's agreement signing in Saharanpur has been delayed as the municipal corporation has sought technical assistance for designing a pre-sorting unit. It was decided that Saharanpur Municipal Corporation should complete the agreement signing process within June 2025. BPCL will provide full technical support to SMC for the design and execution of the pre-sorting unit to enable smooth project implementation.

**5. Ikratos – Bio-CNG and Methanol Plant (Aligarh)**

Ikratos updated that it has reapplied for Consent to Establish (CTE) but is facing challenges in obtaining environmental clearance for the current land parcel. Aligarh Nagar Aayukt informed that a meeting with the Pollution Control Board (PCB) is being scheduled to resolve the matter. If CTE clearance is not granted, the municipal corporation will provide an alternative land parcel to ensure that the project proceeds without further delay.

**6. GC India – Waste to Energy Plants (Muzaffarnagar & Ghaziabad)**

GC India reported that in Muzaffarnagar, the project site suffers from infrastructure limitations including a narrow approach road and the presence of dilapidated structures that obstruct construction work and the movement of heavy machinery. GC India was instructed to commence legacy waste remediation activities without further delay. The District Magistrate and Executive Officer of Muzaffarnagar were directed to provide full support in clearing old structures, developing a suitable access road, and submitting fortnightly progress reports to the Directorate for regular monitoring and review.

**7. Spake Bresson – Waste to Energy Plant (Agra)**

Spake Bresson and Agra Municipal Corporation jointly confirmed that all necessary statutory approvals for the project have been obtained. Construction work is currently in progress and is aligned with the project implementation schedule. The plant is expected to be completed by December 2026.

**Conclusion**

All implementing agencies and ULBs were advised to take immediate corrective actions to resolve on-ground issues and to ensure physical progress of work without delay.

Regular coordination between municipal bodies, project developers, and the Urban Development Directorate is essential to meet timelines. The SBM(U) Cell shall conduct periodic reviews to track progress. Any unwarranted delay or deviation from approved plans shall be escalated for appropriate action.

**(Anuj Kumar Jha)**
State mission Director
Swachh Bharat Mission-U

**Swachh Bharat Mission-Urban**
**ULB Directorate, UP**
**Gomti Nagar Extension Sector-7 Lucknow.**

**Letter No.:- PMU/** 319 / 429(15)**/2025**

**Date** 27 **June, 2025**

Copy forwarded for information and necessary action: -

1. Principal secretary, urban development department Uttar Pradesh
2. Respective Municipal Corporation's Nagar Aayukt, Uttar Pradesh.
3. Representative of NTPC, Ever Enviro, CUGL, BPCL, Ikratos, GC India, Spake Bresson
4. Respective State PMU, Swachh Bharat Mission (Urban), Uttar Pradesh.

**(Anuj Kumar Jha)**
State mission Director
Swachh Bharat Mission-U

**The following officers and representatives participated in the meeting: -**

- Mr. Amrit Abhijat (IAS), Principal Secretary Urban Development, Govt. of Uttar Pradeh
- Mr. Anuj Kumar Jha (IAS), Director Urban Local Bodies, Govt of Uttar Pradesh.
- Mr. Gaurav Singh, Gorakhpur Municipal Corporation Nagar Aayukt
- Mr. Vikram Singh, Ghaziabad municipal Corporation Nagar Aayukt
- Mr. Sai Teja, Prayagraj Municipal Corporation Nagar Aayukt
- Mr. Saurav Gangwar, Meerut Municipal Corporation Nagar Aayukt
- Mr. Sipu Giri, Saharanpur Municipal Corporation Nagar Aayukt
- Mr. Ankit Khandelwal, Agra Municipal Corporation Nagar Aayukt
- Mr. Sudheer kumar, Meerut Municipal Corporation Nagar Aayukt
- Mr. Akshat Verma, Varanasi Municipal Corporation Nagar Aayukt
- Mr. Prem Prakash Meena, Aligarh Municipal Corporation Nagar Aayukt
- Mr. Arvind Rao, Lucknow Municipal Corporation Nagar Aayukt
- Mrs. Pragya Singh, Executive Officer, Nagar Palika Parishad, Muzaffarnagar
- Mr. Uttam Verma, Environmental Engineer Prayagraj Municipal Corporation
- Mrs Renu Narang, CEO, NVVNL
- Mr. Mahesh Girdhar, MD & CEO, Ever Enviro Pvt ltd.
- Mr. Rajiv Lochan Pal, MD, CUGL
- Mr. Sanjay Thakur, BPCL
- Mr.Therus Geiling, CEO, GC International
- Mr. Vivek Ojha, SWM Expert, Spake Bresson
- Mr. Sanjay Gautam, Technical Director, Ikratos
- Rupali Rathore and Yogesh Sharma (KPMG, SBM PMU)

ANNEXURE-3(1)

ANNEXURE-3

1519/OSD
/ADM(E)/OLLB

(उमेश मिश्रा)
जिलाधिकारी
मुजफ्फरनगर।
25/7/25

सेवा में,

राज्य मिशन निदेशक,
स्वच्छ भारत मिशन–नगरीय,
सेक्टर–7, गोमती नगर विस्तार,
लखनऊ।

सेवा में,

जिलाधिकारी,
मुजफ्फरनगर, उत्तर प्रदेश।

संख्या–पी०एम०यू०/433 /429(15)/2024 लखनऊः दिनांक 25 जुलाई, 2025

विषयः– नगर पालिका परिषद, मुजफ्फरनगर में वेस्ट–टू–एनर्जी प्लान्ट के अधिष्ठापन के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है दिनांक 18.06.2025 को प्रमुख सचिव, नगर विकास विभाग, उत्तर प्रदेश शासन की अध्यक्षता में नगर पालिका परिषद, मुजफ्फरनगर में वेस्ट–टू–एनर्जी प्लान्ट के अधिष्ठापन हेतु एक समीक्षा बैठक आहूत की गयी थी। प्रमुख सचिव महोदय द्वारा बिना किसी अविलम्ब के लिगेसी वेस्ट निस्तारण की गतिविधियों को तत्काल प्रारम्भ करने हेतु जी०सी० इंडिया कम्पनी को निर्देशित किया गया।

अतः आपसे अनुरोध है कि नगर पालिका परिषद, मुजफ्फरनगर में वेस्ट–टू–एनर्जी प्लान्ट के अधिष्ठापन एवं प्लान्ट के पहुंच मार्ग को विकसित करने हेतु अपने स्तर से समीक्षा कर आवश्यक कार्यवाही करते हुये नगर विकास विभाग, उ०प्र० शासन एवं आवश्यक कार्यवाही की आख्या राज्य मिशन निदेशालय को उपलब्ध कराने का कष्ट करें।

भवदीय,

(अनुज कुमार झा)
राज्य मिशन निदेशक।

संख्या एवं दिनांक तदैव।

प्रतिलिपि–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः–

1. प्रमुख सचिव, नगर विकास अनुभाग–5, उ०प्र० शासन, लखनऊ।
2. अपर निदेशक, नगरीय निकाय निदेशालय, उ०प्र०, लखनऊ।
3. अपर जिलाधिकारी/प्रभारी अधिकारी, स्थानीय निकाय, मुजफ्फरनगर, उ०प्र०।
4. अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर, उ०प्र०।
5. सम्बन्धित विशेषज्ञ, स्टेट पी०एम०यू०–स्वच्छ भारत मिशन–नगरीय, उ०प्र०, लखनऊ।
6. गार्ड फाइल हेतु।

3335/सत्र०

LBC

(संजय कुमार सिंह)
अपर जिलाधिकारी (प्रशासन)
मुजफ्फरनगर।
25/7/25

(अनुज कुमार झा)
राज्य मिशन निदेशक।
25/7/25

Scanned with OKEN Scanner

# कार्यालय जिलाधिकारी, मुजफ्फरनगर।

संख्याः 1000/21–मिस/एल0बी0सी0/2021–22, दिनांकः 01 –08–2025

विषयः नगर पालिका परिषद,मुजफ्फरनगर में वेस्ट–टू–एनर्जी प्लान्ट के अधिष्ठापन/संचालन के संबंध में।

1–उप जिलाधिकारी,सदर
2–तहसीलदार,सदर
3–उप परियोजना प्रबन्धक,उ0प्र0 राज्य सेतु निगम लि0,
सेतु निर्माण इकाई, 218–पी0डब्लू0डी0 कालोनी, मेरठ।
4–अधिशासी अधिकारी,नगर पालिका परिषद,मु0नगर।

उपरोक्त विषयक अवगत कराना है कि राज्य मिशन निदेशक, स्वच्छ भारत मिशन–नगरीय, उ0प्र0, लखनऊ के पत्र संख्या–पी0एम0यू0/433/429(15)/2024, दिनांक 25 जुलाई,2025 के द्वारा नगर पालिका परिषद, मुजफ्फरनगर में वेस्ट–टू–एनर्जी प्लान्ट के अधिष्ठापन एवं प्लान्ट के पहॅच मार्ग को विकसित करने हेतु जिलाधिकारी महोदय के स्तर पर समीक्षा कर आवश्यक कार्यवाही करते हुए कृत कार्यवाही की आख्या नगर विकास विभाग, उ0प्र0शासन एवं राज्य मिशन निदेशालय को उपलब्ध कराने की अपेक्षा की गई है।

आप अवगत ही हैं कि मै0 जी0सी0 इन्टरनेशनल द्वारा नगर पालिका परिषद, मुजफ्फरनगर क्षेत्रान्तर्गत वेस्ट–टू–एनर्जी प्लान्ट की स्थापना/संचालन की कार्यवाही संबंधित कम्पनी एवं नगर पालिका परिषद, मुजफ्फरनगर स्तर पर प्रक्रियाधीन है। वेस्ट–टू–एनर्जी प्लान्ट पर पहुॅच मार्ग के निमित्त भूमि क्रय संबंधी कार्यवाही उप जिलाधिकारी/तहसीलदार, सदर एवं नगर पालिका परिषद, मुजफ्फरनगर स्तर पर प्लान्ट पर जाने के निमित्त काली नदी पर सेतु/पुल(ब्रिज) निर्माण कार्य तथा काली नदी पर ब्रिज पर पहुॅच मार्ग निर्माण कार्य एवं सडक निर्माण एवं प्लान्ट की भूमि पर पहुॅच मार्ग का निर्माण कार्य संबंधी कार्यवाही उ0प्र0 राज्य सेतु निगम लि0, सेतु निर्माण इकाई, मेरठ एवं नगर पालिका परिषद स्तर पर प्रक्रियाधीन है।

**राज्य मिशन निदेशक,स्वच्छ भारत मिशन–नगरीय,उ0प्र0, लखनऊ के पत्र दिनांक 25–7–,2025 के क्रम में जिलाधिकारी महोदय द्वारा दिनांक 06.8.2025 को मध्यान्ह 12:30 बजे कलेक्ट्रेट में आहूत की गई है।**

अतः आप कृपया अपन–अपने से संबंधित समस्त अद्यावधिक सूचना/प्रगति आख्या सहित नियत तिथि/समय/स्थान पर बैठक में प्रतिभाग करने का कष्ट करें।

साथ ही साथ अधिशासी अधिकारी, नगरपालिका परिषद,मुजफ्फरनगर द्वारा मै0 जी0सी0 इन्टरनेशनल के प्रतिनिधि को बैठक में प्रतिभाग करने हेतु सूचित करते हुए संबंधित से सूचना प्राप्त कर संकलित अद्यावधिक सूचना जिलाधिकारी महोदय के लिए दिनांक 04.08.2025 की सायं 4:00 बजे तक उपलब्ध कराना सुनिश्चित किया जायेगा।

(संजय कुमार सिंह)
अपर जिलाधिकारी(प्रशासन)
मुजफ्फरनगर।

प्रतिलिपिः–
1–जिलाधिकारी महोदय के अवलोकनार्थ ।
2– M/s GCIND Solutions Private Limited, Regus Elegance, 2F, Elegance, Jasola District Centre, Old Mathura Road, New Delhi-1100025. को उपरोक्तानुसार बैठक में प्रतिभाग करने हेतु प्रेषित।
(द्वारा अधिशासी अधिकारी,नगरपालिका परिषद,मुजफ्फरनगर)

अपर जिलाधिकारी(प्रशासन)
मुजफ्फरनगर।

Scanned with OKEN Scanner

ANNEXURE-3 (2)

मैसर्स जी0सी0 इन्टरनेशनल द्वारा नगर पालिका परिषद, मुजफ्फरनगर, जनपद मुजफ्फरनगर क्षेत्रान्तर्गत नगरीय निकाय क्षेत्र में उत्सर्जित कूडे के निस्तारण हेतु वेस्ट–टू–एनर्जी प्लान्ट के अधिष्ठापन के संबंध में जिलाधिकारी, मुजफ्फरनगर की अध्यक्षता में आहूत बैठक दिनांक 06.08.2025 का कार्यवृत्तः–

---

नगर पालिका परिषद, मुजफ्फरनगर, जनपद मुजफ्फरनगर क्षेत्रान्तर्गत कूडे के निस्तारण हेतु वेस्ट–टू–एनर्जी प्लान्ट की स्थापना के संबंध में राज्य मिशन निदेशक, स्वच्छ भारत मिशन–नगरीय,उ0प्र0, लखनऊ के पत्र संख्या–पी0एम0यू0/433/429(15)/2024, दिनांक 25.07.2025 के क्रम में जिलाधिकारी महोदय द्वारा दिनांक 06.08.2025 को बैठक आहूत की गई, जिसमें अधिकारीगण एवं संबंधित कम्पनी के प्रतिनिधि की उपस्थिति निम्नवत् रही हैः–

1–अपर जिलाधिकारी(प्रशासन), मुजफ्फरनगर।
2–उप जिलाधिकारी, सदर, मुजफ्फरनगर ।
3–तहसीलदार,सदर, मुजफ्फरनगर ।
4–उप परियोजना प्रबन्धक, सेतु निर्माण इकाई, मेरठ
5– डॉ0 प्रज्ञा सिंह, अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर।
6–श्री ध्रुव महेश्वरी, प्रतिनिधि, जी0सी0 इण्डिया सोल्यूशन प्रा0लि0, दिल्ली।
7–नगर स्वास्थ्य अधिकारी, नगरपालिका परिषद, मुजफ्फरनगर ।
8–सहायक अभियंता, सेतु निर्माण इकाई, मेरठ
9–सहायक अभियंता(सिविल), नगरपालिका परिषद, मुजफ्फरनगर।

सर्वप्रथम जिलाधिकारी महोदय द्वारा उपस्थिति सभी अधिकारियों का परिचय प्राप्त करते हुए संबंधित अधिकारियों से वेस्ट–टू–एनर्जी प्लान्ट की स्थापना के संबंध में आ रही कठिनाई के संबंध में विस्तृत विचार–विमर्श किया गया । अधिशासी अधिकारी, नगरपालिका परिषद, मुजफ्फरनगर द्वारा बताया गया कि प्लान्ट तक पहुँच मार्ग हेतु अधिग्रहण/क्रय की जाने वाली भूमि में से ग्राम सूजडू से संबंधित भूमि क्रय कर ली गई है तथा ग्राम मंघेडा से संबंधित कृषकों से 6360.38 वर्गमीटर भूमि तथा ग्राम खान्जापुर से संबंधित कृषकों से 521.00 वर्गमीटर भूमि अधिग्रहण/क्रय की जानी शेष है। इस संबंध में उप जिलाधिकारी/तहसीलदार, सदर को जिलाधिकारी महोदय द्वारा निर्देशि किया गया कि वह तत्काल संबंधित कृषकों से वार्ता कर भूमि क्रय किये जाने संबंधी समस्या का समाधन कराना सुनिश्चित करें। साथ ही अधिशासी अधिकारी को निर्देशित किया गया कि वह संबंधित से सम्पर्क/समन्वय बनाये रखते हुए अविलम्ब भूमि क्रय किये जाने संबंधी अन्य आवश्यक कार्यवाही सुनिश्चित करें।

उप परियोजना प्रबन्धक, सेतु निर्माण इकाई, मेरठ द्वारा बताया गया कि "वेस्ट–टू–एनर्जी प्लान्ट की भूमि पर पहुँचने हेतु काली नदी पर बिज (सेतु/पुल) निर्माण तथा काली नदी पर ब्रिज तक पहुँच मार्ग निर्माण कार्य एवं सडक निर्माण कार्य हेतु उ0प्र0 राज्य सेतु निर्माण निगम को 1426.64 लाख की धनराशि नगर पालिका परिषद, मुजफ्फरनगर द्वारा उपलब्ध कराई जानी है, जिसके सापेक्ष निकाय द्वारा वर्तमान तक रू0 369.60 लाख रूपये अवमुक्त/उपलब्ध कराये गये हैं। यह भी बताया कि उपलब्ध धनराशि में रू0 3.41 लाख के सापेक्ष 100 प्रतिशत वित्तीय प्रगति/कार्य हो गया है। निकाय द्वारा दिनांक 02.08.2025 को हस्तान्तरित रू0 28.60 लाख के सापेक्ष कार्य प्रगति पर है तथा सेतु निर्माण इकाई को अवशेष धनराशि प्राप्त होने पर अन्य निर्माण कार्य पूर्ण करा दिया जायेगा। इस संबंध में उप परियोजना प्रबन्धक, सेतु निर्माण इकाई, मेरठ एवं अधिशासी अधिकारी, नगर पालिका परिषद,

–2–

Scanned with OKEN Scanner

मुजफ्फरनगर को जिलाधिकारी महोदय द्वारा निर्देशित किया गया कि वर्तमान तक उपभाग की गई समस्त धनराशि का नियमानुसार उपयोगिता प्रमाण–पत्र सहित प्रश्नगत योजनान्तर्गत द्वितीय किश्त/अवशेष धनराशि की मांग का प्रस्ताव अविलम्ब शासन/नगर निकाय निदेशालय को प्रेषित करना सुनिश्चित करें। साथ ही साथ उप परियोजना प्रबन्धक, सेतु निर्माण इकाई, मेरठ को यह भी निर्देश दिये गये कि प्रश्नगत निर्माण कार्य यथाशीघ्र पूर्ण कराना सुनिश्चित किया जाये और इस निमित्त अपेक्षित समस्त कार्यवाही समय से सम्पादित कराया जाये।

उपरोक्त के अतिरिक्त जी0सी0 इण्डिया सोल्यूशन प्रा0 लि0 के प्रतिनिधि एवं अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर से जिलाधिकारी महोदय द्वारा अपेक्षा की गई कि वह वेस्ट–टू–एनर्जी प्लान्ट की स्थापना/संचालन के निमित्त संबंधित से समन्वय स्थापित करते शासनादेश/अनुबन्ध के अनुरूप अपने–अपने स्तर पर अपेक्षित समस्त आवश्यक कार्यवाही एवं औपचारिकतायें समय से पूर्ण कराते हुए यथाशीघ्र प्लान्ट का संचालन कराना सुनिश्चित किया जाये।

अन्त में सभी का धन्यवाद ज्ञापित करते हुए बैठक का समापन किया गया।

(संजय कुमार सिंह)
अपर जिलाधिकारी(प्रशासन)
मुजफ्फरनगर।

## कार्यालय जिलाधिकारी, मुजफ्फरनगर।

संख्याः 1076/21–मिस/एल0बी0सी0/2021–22, दिनांकः 18 –08–2025

प्रतिलिपि–

1–प्रमुख सचिव,उ0प्र0शासन,नगर विकास विभाग, लखनऊ महोदय के अवलोकनार्थ ।

2–राज्य मिशन निदेशक, स्वच्छ भारत मिशन–नगरीय,उ0प्र0,सेक्टर–7, गोमतीनगर विस्तार, लखनऊ महोदय को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

3–जिलाधिकारी,मुजफ्फरनगर महोदय के अवलोकनार्थ ।

4–M/s GCIND Solutions Private Limited, Regus Elegance, 2F, Elegance, Jasola District Centre, Old Mathura Road, New Delhi-1100025. को **(द्वारा अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर)** सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

5–उप जिलाधिकारी/तहसीलदार,सदर, जनपद मुजफ्फरनगर को उपरोक्तानुसार अनुपालनार्थ ।

5–परियोजना प्रबन्धक,उ0प्र0 राज्य सेतु निगम लि0, सेतु निर्माण इकाई, पी0डब्लू0डी0 कालौनी निकट मवाना बस स्टैण्ड, सिविल लाईन्स, मेरठ को उपरोक्तानुसार अनुपालनार्थ ।

6–अधिशासी अधिकारी, नगर पालिका परिषद,मुजफ्फरनगर को उपरोक्तानुसार अनुपालनार्थ ।

(संजय कुमार सिंह)
अपर जिलाधिकारी(प्रशासन)
मुजफ्फरनगर।

Scanned with OKEN Scanner

जिलाधिकारी महोदय की अध्यक्षता में मै0 जी0सी0 इण्डिया द्वारा ठोस अपशिष्ट प्रबन्धन के अन्तर्गत कूड़े के निस्तारण हेतु नगर पालिका परिषद, मुजफ्फरनगर क्षेत्रान्तर्गत वेस्ट-टू-एनर्जी प्लान्ट के निर्माण की समीक्षा बैठक दिनांक 06.08.2025 की उपस्थितिः-

| क0 सं0 | नाम | पदनाम | हस्ताक्षर | मो0नं0 |
|---|---|---|---|---|
| 1 | | | | |
| 2 | | | | |
| 3 | | | | |
| 4 | | | | |
| 5 | Ritwik Srivastava | DY PM/Exen (Asst. Manager) | | 9456618480 |
| 6 | Om Prakash Rao | A.E. UP Bridge Corporation Meerut | | 8765973322 |
| 7 | Dhruv Maheshwari | GC IND Solution Pvt. Ltd. | | 8954500007 |
| 8 | Mopul Singh | AE MPP Jansath | | 9837629244 |
| 9 | Dr. Ajay Shahi | N.S.A. | | 6306263566 |
| 10 | PRAGYA SINGH | EO. MZN | | 8368855856 |
| 11 | Radhe Shyam Gond | Tehsildar Sadar | | 9545877149 |
| 12 | | | | |
| 13 | | | | |
| 14 | | | | |



Scanned with OKEN Scanner

ANNEXURE-4

# कार्यालय नगर पालिका परिषद मुजफ्फरनगर।

आज दिनांक 19.06.2025 को जिलाधिकारी महोदय के कार्यालय में जिलाधिकारी महोदय की उपस्थिति में वेस्ट टू एनर्जी प्लांट द्वारा नगर में लिगेसी एवं फ्रैश वेस्ट के निस्तारण हेतु बैठक दोपहर समय 12:00 पर हुई। जिसमे निम्नवत उपस्थिति रही।

1–श्रीमान जिलाधिकारी, मुजफ्फरनगर।
2–श्रीमान अपर जिलाधिकारी, मुजफ्फरनगर।
3–डॉ प्रज्ञा सिंह, अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर।
4–जी0सी0 इण्डिया के CEO श्री थीरस गीलिंग।
5–जी0सी0 इण्डिया के India director श्री ध्रुव महेश्वरी।

## बैंठक का कार्यवृत्त

1. उपरोक्त बैठक में मुजफ्फरनगर में लिगेसी वेस्ट के निस्तारण से संबंधित जी0सी0 इण्डिया द्वारा लिगेसी वेस्ट निस्तारण हेतु अपना presentation दिया गया जिसमें जिलाधिकारी महोदय द्वारा जी0सी0 इण्डिया द्वारा फेस–1 के एक्शन प्लान एवं सुना गया तथा उस पर विस्तृत चर्चा की गई। जिसपर जिलाधिकारी महोदय द्वारा अधिशासी अधिकारी को निम्न निर्देशित किया गया।
    - पूर्व में जी0सी0 इण्डिया द्वारा नगर पालिका परिषद से पूर्व मे स्थापित प्लांट को डिस्मैंटल कर उसको विकय करने की अनुमति मांगी गई थी जिस पर नगर पालिका द्वारा पुराने प्लांट को डिस्मैंटल करने की लिखित अनुमति के साथ Scrap को पालिका को handover करने की स्वीकृति प्रदान की गई थी।
    - जी0सी0 इण्डिया द्वारा अवगत कराया गया कि लिगेसी वेस्ट के निस्तारण हेतु प्राप्त भूमि पर स्थापित जो पुराना प्लांट है उसको dismental करना अति आवश्यक है। जिसके उपरान्त जिलाधिकारी महोदय द्वारा जी0सी0 इण्डिया की सहमति के पश्चात अधिशासी अधिकारी को निर्देशित किया गया कि नगर पालिका पुराने प्लांट को अपने स्तर से dismental कर अपने अभिरक्षण में रखे।
2. जी0सी0 इण्डिया द्वारा अवगत कराया गया की शीघ्र ही लिगेसी वेस्ट का निस्तारण कराया जायेगा जिसके संबंध में उनके द्वारा MAP के माध्यम से नगर पालिका परिषद द्वारा दिये गये टैण्डर के अनुसार वर्तमान में आयुषी हाईजीन एण्ड केयर प्रा0 लि0 द्वारा फ्रैश वेस्ट का निस्तारण किया जा रहा है। जिसमें जी0सी0 इण्डिया कम्पनी को किसी भी प्रकार की कोई आपत्ती नही है।
3. उक्त के साथ–साथ जिलाधिकारी महोदय के साथ वेस्ट टू एनर्जी प्लांट का स्थलीय निरीक्षण किया गया जहॉ G.C. India द्वारा जिलाधिकारी महोदय को चिन्हित भूमि का स्थान दिखाया गया जहॉ पर G.C. India द्वारा अपने Bio-digester का अधिष्ठापन कर कूड़े का निस्तारण किया जाना है।
4. जिलाधिकारी महोदय द्वारा किदवई नगर स्थित कूडे निस्तारण प्लांट तक पहुॅचने हेतु ब्रिज के निर्माण हेतु निरिक्षण किया गया कि ब्रिज निर्माण हेतु कितनी भूमि का अधिग्रहण किया जा चुका है तथा कितना अधिग्रहण अभी आवश्यक है जिस संबंध में अधिशासी अधिकारी से सूचना प्राप्त की गई। जिस पर अधिशासी अधिकारी नगर पालिका परिषद मुजफ्फरनगर द्वारा अवगत कराया गया कि ग्राम सूजडू की भूमि अधिग्रहण कर सेतु निर्माण का कार्य सेतु निर्माण विभाग द्वारा कराया जा रहा है। सेतु की वर्तमान भौतिक प्रगति 47 प्रतिशत है। साथ ही पहुॅच मार्ग बनाने के लिए अभी कुछ भूमि अधिग्रहण करना शेष है। जिसके लिए जिलाधिकारी महोदय द्वारा अपर जिलाधिकारी (प्रशासन) को अपने निर्देशन में भूमि अधिग्रहण का कार्य कराये जाने के निर्देश दिये गये तथा मौके

Scanned with OKEN Scanner

पर सेतु की प्रगति का निरिक्षण कर संबंधित लेखपाल/कानूनगो एवं तहसीलदार सदर को सेतु निमार्ण कार्य पूण करने हेतु भूमि चिन्हीकरण एवं भूमि अधिग्रहण कराये जाने हेतु आदेशित किया गया।

5. जिलाधिकारी महोदय की उपस्थिति में ही जी0सी0 इण्डिया द्वारा स्थल चिन्हित किया गया जहॉ पालिका प्रतिदिन का फ्रैश वेस्ट डम्प किया जा सकता है।
6. लिगेसी वेस्ट प्लांट के स्थलीय निरीक्षण के पश्चात नगर पालिका परिषद मुजफ्फरनग के कार्यालय में बैठक हुई जिसमे अधिशासी अधिकारी, जी0सी0 इण्डिया के CEO थीरस गीलिंग एवं India director श्री ध्रुव तथा फ्रैश वेस्ट के निस्तारण करने वाली कम्पनी आयुषी हाईजीन एण्ड केयर प्रा0 लि0 के प्रतिनिधि उपस्थित रहे जिनकी उपस्थिीति में निम्न बिन्दुओ पर सहमति बनी।
    - वेस्ट टू एनर्जी प्लांट हेतु चिन्हित स्थल पर आयुषी हाईजीन एण्ड केयर प्रा0लि0 द्वारा फ्रैश वेस्ट के निस्तारण हेतु अपने प्लांट की स्थापना की हुई है तथा उक्त कम्पनी इस प्लांट को आगामी तीन माह के लिए उसी स्थल पर संचालन कर सकती है, जिसके लिए जी0सी0इण्डिया सॉल्यूशन प्रा0लि0 को कोई आपत्ती नही है।
    - मै0 आयुषी हाईजीन एण्ड केयर प्रा0 लि0 द्वारा संचालित चिन्हित भूमि को निःशुल्क खाली एवं साफ करके जी0सी0इण्डिया सोल्यूशन प्रा0लि0 को उपलब्ध कराया जायेगा।
    - वेस्ट टू एनर्जी प्लांट के चिन्हित स्थल को लेकर आयुषी हाईजीन एण्ड केयर प्रा0लि0 एवं जी0सी0इण्डिया सॉल्यूशन प्रा0लि0 के मध्य किसी प्रकार का कोई विवाद वर्तमान में नही है एवं दोनो पक्ष सहमत है।

नगर पालिका परिषद मुजफ्फरनगर एवं जी0सी0 इण्डिया के मध्य हुए अनुबंध दिनांक 10.01.2025 के कम में लिगेसी वेस्ट के निस्तारण हेतु वर्तमान में किसी भी प्रकार की समस्या अथवा बाधा नही है तथा किदवई नगर प्लांट पर डम्प हुऐ लिगेसी वेस्ट के निस्तारण हेतु जिला प्रशासन एवं नगर पालिका परिषद मुजफ्फरनगर द्वारा पूर्ण सहयोग जी0सी0 इण्डिया को प्रदान किया जायेगा जिससे लिगेसी वेस्ट का निस्तारण अति शीघ्र किया जा सके।

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

प्रतिलिपि:

1–राज्य मिशन निदेशक (एस.बी.एम.), राज्य मिशन निदेशालय, उ0प्र0 सैक्टर–7 गोमती नगर विस्तार, लखनऊ को सादर प्रेषित।
2–जिलाधिकारी महोदय को सादर प्रेषित।
3–अपर–जिलाधिकारी महोदय को सादर प्रेषित।

भवदीय

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

Scanned with OKEN Scanner

Scanned with OKEN Scanner

# Office of Nagar Palika Parishad, Muzaffarnagar.

Today on 19.06.2025 a meeting was held between GCIND Solution Pvt. Ltd, Aayushi Hygiene and Care Pvt. Ltd. and Executive Officer, Municipal Council, Muzaffarnagar in the office of Municipal Council, Muzaffarnagar, in which after the on-site inspection of Kidwai Nagar Plant, the following points were discussed/agreed upon in the meeting:-

1- At present, Ayushi Hygiene and Care Pvt. Ltd. has set up its plant for fresh waste disposal and it can operate it at the same place for the next three months. GCIND Solution Pvt. Ltd has no objection to this.

2- Aayushi Hygiene & Care Pvt. Ltd will vacate the space at point A free of cost and make it available to GCIND Solution Ptv. Ltd.

3- At present, there is no dispute of any kind regarding the site between Aayushi Hygiene and Care Pvt. Ltd. and GCIND Solution Pvt. Ltd., which is setting up the waste to energy plant. The plant is being operated with mutual consent.

Executive Officer  Aayushi Hygiene and Care Pvt. Ltd.  GCIND Solution Pvt. Ltd

Scanned with OKEN Scanner

ANNEXURE-5

ANNEXURE-5

## कार्यालय नगर पालिका परिषद मुजफ्फरनगर

प्रेषक,

अधिशासी अधिकारी
नगर पालिका परिषद,
मुजफ्फरनगर

सेवा में,

अपर जिलाधिकारी(प्रशासन)/
प्रभारी स्थानिय निकाय
मुजफ्फरनगर

पत्रांकः- 787 / सा0प्र0/ 2025-26 दिनांकः 24/06/2025

**विषयः- पं0 दीन दयाल उपाध्याय नगर विकास योजना के अन्तर्गत वेस्ट टू एनर्जी प्लान्ट की भूमि पर पहुंचने हेतु काली नदी पर ब्रिज (सेतू/पुल) निर्माण हेतु रास्ते की भूमि क्रय किये जाने के सम्बन्ध में ।**

**महोदय,**

उपर्युक्त विषयक के सम्बन्ध में निवेदन है कि पं0 दीन दयाल उपाध्याय नगर विकास योजना के अन्तर्गत वेस्ट टू एनर्जी प्लान्ट की भूमि पर पहुंचने हेतु काली नदी पर ब्रिज (सेतू/पुल) निर्माण हेतु रास्ते की भूमि क्रय/अधिग्रहण किये जाने के सम्बन्ध मे तीन ग्रामों. सूजडू, मन्धेडा व खानजहांपुर के किसानों से वार्ता कर भूमि क्रय की जानी है ग्राम सूजडू में स्थित काली नदी पर पुल बनाने हेतु किसानों से वार्ता कर भूमि क्रय की जा चुकी है और स्थल पर पुल निर्माण का कार्य प्रारम्भ हो चुका है। पालिका प्रशासन के अथक प्रयासो उपरान्त ग्राम मंधेडा के कुछ किसानो से भूमि क्रय/अधिग्रहण की जा चुकी है, ग्राम मंधेडा के शेष किसानो व खान्जहांपुर के किसानों से अनेकों बार पालिका प्रशासन द्वारा वार्ता की गयी परन्तु पालिका के अथक प्रयासो के उपरान्त भी अपेक्षित सफलता प्राप्त नही हो पा रही है।

महोदय आप सादर अवगत ही है कि उपर्युक्त विषयक शासन की शीर्ष प्राथमिकता का विषय है जिसकी समय–समय पर उच्चस्तरीय समीक्षा की जा रही है। अतः आपसे अनुरोध है कि नगर पालिका परिषद मुजफ्फरनगर व तहसील सदर की संयुक्त टीम गठित करने का कष्ट करे। जिससे भूमि अधिग्रहण करने का कार्य शीघ्र एवं शतप्रतिशत पुर्ण कराया जा सके।

भवदीय

अधिशासी अधिकारी
नगर पालिका परिषद,
मुजफ्फरनगर O/C

प्रतिलिपिः–1. निदेशक स्थानीय निकाय निदेशालय गोमती नगर विस्तार खण्ड लखनऊ उ0प्र0 महोदय को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय की सेवा में सादर सूचनार्थ प्रेषित।
3. मा0 अध्यक्ष महोदया की सेवा में सादर सूचनार्थ प्रेषित।

अधिशासी अधिकारी
नगर पालिका परिषद,
मुजफ्फरनगर O/C

# कार्यालय नगर पालिका परिषद,मुजफ्फरनगर

संख्याः 796 /21–मिस/एल0बीसी0/वेस्ट–टू–एनर्जी प्लान्ट, दिनांकः 24–6–2025

"आदेश"

अधिशासी अधिकारी, नगर पालिका परिषद,मुजफ्फरनगर द्वारा अपने पत्र संख्या–787/सा0प्र0/2025–26, दिनांक 24–6–2025 के अन्तर्गत उल्लेख किया है कि "नगर पालिका परिषद,मुजफ्फरनगर क्षेत्रान्तर्गत वेस्ट–टू–एनेर्जी प्लान्ट की भूमि पर पहुँचने हेतु काली नदी पर ब्रिज (सेतु/पुल) निर्माण हेतु रास्ते की भूमि क्रय किये जाने के संबंध तीन ग्राम (सूजडू, मन्धेडा व खान्जहॉपुर) के किसानों से वार्ता कर भूमि क्रय की जानी है, ग्राम सूजडू की भूमि क्रय कर ली गई है, ग्राम मन्धेडा के कुछ किसानों से भूमि क्रय की जा चुकी है और ग्राम मन्धेडा के शेष किसानों एवं ग्राम खान्जहॉपुर के किसानो से अनेकों बार पालिका प्रशासन द्वारा वार्ता की गई परन्तु अथक प्रयासों के उपरान्त भी अपेक्षित सफलता प्राप्त नही हो पा रही है, का उल्लेख करते हुए नगर पालिका परिषद, मुजफ्फरनगर एवं तहसील सदर की संयुक्त टीम गठित करने का अनुरोध किया है।

अतः प्रश्नगत प्रकरण शासन की प्राथमिकता में सम्मिलित होने एवं शासन स्तर पर निरन्तर समीक्षा किये जाने के दृष्टिगत संबंधित ग्राम के कृषकों से सौहार्दपूर्ण वार्ता कर समाधान हेतु निम्नलिखित अधिकारियों को एतद्द्वारा नामित किया जाता है:–

1–उप जिलाधिकारी, सदर ।
2–तहसीलदार, सदर ।
3–अधिशासी अधिकारी,नगर पालिका परिषद,मुजफ्फरनगर ।

उक्त योजनान्तर्गत कुल कितनी भूमि ग्रामवार/कृषकवार/गाटावार क्षेत्रफल क्रय की जानी है, कितनी भूमि ग्रामवार/कृषकवार/गाटावार क्षेत्रफल क्रय कर ली गई एवं कितनी भूमि ग्रामवार/कृषकवार/गाटावार क्षेत्रफल क्रय किया जाना अवशेष है, का पूर्ण विवरण अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर द्वारा उप जिलाधिकारी/तहसीलदार, सदर एवं इस कार्यालय को अविलम्ब उपलब्ध कराना सुनिश्चित कर प्रकरण में सदस्य सचिव के रूप में नियमानुसार समस्त आवश्यक कार्यवाही सुनिश्चित की जायेगी।

उक्त नामित अधिकारीगण आपस में सम्पर्क/समन्वय स्थापित कर समाधान हेतु तत्काल प्रभावी आवश्यक कार्यवाही करते हुए प्रगति से एक सप्ताह के अन्दर जिलाधिकारी महोदय को अवगत कराना सुनिश्चित करेंगे।

प्रकरण में विलम्ब न हो तथा शासन की अपेक्षानुसार प्राथमिकता के आधार पर व्यक्तिगत रूचि लेते हुए कार्यवाही अपेक्षित है।

(संजय कुमार सिंह)
अपर जिलाधिकारी(प्रशासन)
मुजफ्फरनगर।

संख्या एवं दिनांक उपरोक्तः
प्रतिलिपिः–
1–जिलाधिकारी महोदय के अवलोकनार्थ ।
2–उप जिलाधिकारी, सदर को अनुपालनार्थ ।
3–तहसीलदार, सदर को अनुपालनार्थ ।
4– अधिशासी अधिकारी, नगर पालिका परिषद, मुजफ्फरनगर को अनुपालनार्थ ।

(संजय कुमार सिंह)
अपर जिलाधिकारी(प्रशासन)
मुजफ्फरनगर।

ANNEXURE-6

Solutions

Ede, the Netherlands, 17th of July 2025

To: Executive Officer of Muzaffarnagar Nagar
Mrs. Pragya Singh
Muzaffarnagar Nagar Palika

Subject: Response to Letter Ref. 988/E.O./2025-26 Regarding Electricity Connection Requirement

Dear Mrs. Pragya Singh,

Thank you for your letter dated 16th July, 2025, regarding the provision of water and electricity connections for our upcoming waste-to-energy plant, and your support in initiating the necessary steps.

In response to your query concerning the required electricity capacity, we would like to formally request an electricity connection with a capacity of 160 KVA for the plant. This capacity has been assessed based on our projected operational requirements and will be essential for the efficient functioning of the facility.

We appreciate your cooperation and look forward to your continued support in facilitating the necessary permissions and infrastructure.

Please feel free to contact us should you require any further details or documentation.

Yours faithfully,

Warm regards,
Dhruv Maheshwari
Director
GCIND Solutions Pvt. Ltd.

18/07/2025

648-D



Scanned with OKEN Scanner

# कार्यालय नगर पालिका परिषद, मुजफ्फरनगर

प्रेषक

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

सेवा में

अधिशासी अभियंता
विद्युत नगरीय वितरण खण्ड प्रथम
पश्चिमांचल विद्युत वितरण निगम लि0
मुजफ्फरनगर।

पत्रांक 1079 सा0प्र0/2025–26 दिनांक 25/07/2025

विषयः नगर पालिका क्षेत्र किदवई नगर स्थित वेस्ट टू एनर्जी प्लांट हेतु **160 KVA** क्षमता का विद्युत संयोजन के संबंध में।

उपर्युक्त विषयक अवगत कराना है कि ठोस अपशिष्ट प्रबंधन के अन्तर्गत नगर पालिका परिषद मुजफ्फरनगर की सीमा के अन्तर्गत किदवई नगर मे वेस्ट टू एनर्जी का प्लांट लगाया जाना है जो मै0 जी0सी0 इण्डिया सॉल्यूशन प्रा0लि0 द्वारा संचालित किया जाना है। जिसके संचालन हेतु उनके मांग पत्र के अनुसार उल्लेखित प्लांट पर 160 KVA विद्युत वाणिज्य संयोजन की आवश्यकता है।

अतः जनहित में उपरोक्त कार्य को प्राथमिकता देते हुए शुल्क इत्यादि के रूप में जमा की जाने वाली धनराशि/आवश्यक प्रपत्रो के सत्यापन से अवगत कराने का कष्ट करे जिससे उक्त संयोजन हेतु समस्त औपचारिकतायें पूर्ण करते हुए निर्धारित शुल्क/आवश्यक प्रपत्र आपको प्रेषित किये जा सके।

भवदीय
अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर
O/C

प्रतिलिपिः

1. मा0 अध्यक्ष महोदया, नगर पालिका परिषद मुजफ्फरनगर को सूचनार्थ प्रेषित।
2. विद्युत खण्ड अधिकारी, मण्डी समीति मुजफ्फरनगर को सूचनार्थ ।

25/07/25

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर
O/C

Scanned with OKEN Scanner

अनुस्मारक–1

# कार्यालय नगर पालिका परिषद, मुजफ्फरनगर

प्रेषक

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

सेवा में

अधिशासी अभियंता
विद्युत नगरीय वितरण खण्ड तृतीय सिविल लाईन
पश्चिमांचल विद्युत वितरण निगम लि0
मुजफ्फरनगर।

पत्रांकः 1308 सा0प्र0 / 2025–26 दिनांकः 20 08 / 2025

**विषयः** नगर पालिका क्षेत्र किदवई नगर स्थित वेस्ट टू एनर्जी प्लांट हेतु **160 KVA** क्षमता का विद्युत संयोजन के संबंध में।

उपर्युक्त विषयक अवगत कराना है कि ठोस अपशिष्ट प्रबंधन के अन्तर्गत नगर पालिका परिषद मुजफ्फरनगर की सीमा के अन्तर्गत किदवई नगर मे वेस्ट टू एनर्जी का प्लांट लगाया जाना है जो मै0 जी0सी0 इण्डिया सॉल्यूशन प्रा0लि0 द्वारा संचालित किया जाना है। जिसके संचालन हेतु उनके मांग पत्र के अनुसार उल्लेखित प्लांट पर 160 KVA विद्युत वाणिज्य संयोजन की आवश्यकता है।

जिसके क्रम में आपको पूर्व में पत्र सं0–1079 / सा0प्र0 / 2025–26 दिनांक 25.07.2025 के पत्र के माध्यम से जनहित में उपरोक्त कार्य को प्राथमिकता देते हुए शुल्क इत्यादि के रूप में जमा की जाने वाली धनराशि / आवश्यक प्रपत्रो के सत्यापन से अवगत कराने का पत्र प्रेषित किया जा चुका है।

अतः आपको पुनः अवगत कराया जाता है कि कृप्या उक्त स्थित प्लांट पर वाणिज्य विद्युत संयोजन हेतु शुल्क इत्यादि के रूप में जमा की जाने वाली धनराशि / आवश्यक प्रपत्रो से अवगत कराने का कष्ट करे जिससे की ससमय समस्त औपचारिकतायें पूर्ण करते हुए निर्धारित शुल्क / आवश्यक प्रपत्र विद्युत संयोजन हेतु आपको प्रेषित किये जा सके।

भवदीय

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

प्रतिलिपिः

1. मा0 अध्यक्ष महोदया, नगर पालिका परिषद मुजफ्फरनगर को सूचनार्थ प्रेषित।

25/08/25

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

Scanned with OKEN Scanner

ANNEXURE-7

ANNEXURE-7 (3)

Ede, the Netherlands, 01th of September 2025

To: Executive Officer of Muzaffarnagar Nagar
Mrs. Pragya Singh
Muzaffarnagar Nagar Palika

Subject: Progress: separation on site

Dear Mrs. Pragya Singh,

We would like to provide you with an update on the legacy waste remediation work. Our trommel machine (with a capacity of 300 tonnes per day) has already reached the site and is ready for erection. However, before the erection can begin, a proper base needs to be created, and we are currently working on this. Please find the details attached for your reference.

As communicated earlier in our letter dated 28th August 2025, the progress has been delayed due to continuous heavy rainfall. The site is currently waterlogged and has become swamp-like, making it unsuitable to begin the remediation process.

We assure you that as soon as the weather conditions improve, we will proceed with the erection of the machine (will take up to 2 weeks), followed by the commencement of the legacy waste remediation process.

Thank you for your understanding.

Yours faithfully,

Sincerely,

Dhruv Maheshwari
Director
GCIND Solutions Pvt. Ltd.

**Attached Pictures:**

ANNEXURE-7 (2)

D Solutions

Ede, the Netherlands, 28th of August 2025

To: Executive Officer of Muzaffarnagar Nagar
Mrs. Pragya Singh
Muzaffarnagar Nagar Palika

Subject: Response to letter: no. 1388/Tech/2025-26 Update – Site progress

Dear Mrs. Pragya Singh,

With reference to your letter no. 1388/Tech/2025-26 dated 26th August 2025, we would like to inform you that we have already commenced work at the site allotted to us by Nagar Palika on lease.

As explained earlier, our first task is to remove all unwanted waste and prepare the area for installation of the separator. Our JCB and Pokland machines have been operational since 10th July 2025, and a formal intimation of work commencement was submitted via letter dated 14th July 2025.

We have nearly completed the clearance and created sufficient space for the separator. Please refer to the attached photograph. The next step is to compact the ground, after which we will begin the erection of the trommel machine. Then we start the remediation of legacy waste.

**Waste Separation**

The vision for the proposed Waste-to-Energy (W2E) campus is to first clear the site of legacy waste, and then begin processing fresh waste from the region at this location. This approach will lay the foundation for a reliable and efficient waste management system in the area. As a result, Muzaffarnagar and its surroundings will become noticeably cleaner, and pollution from waste in local rivers—including the Ganges—will be significantly reduced.

**Steel Structure Removed**

We have removed the steel structure from the designated site to create space for further development. Over the past few months, we have prepared the location in such a way that water retention on the landfill has been significantly reduced, making the site more workable. Previously, water accumulation led to ponds over a metre deep, which made it difficult for equipment such as cranes and excavators to operate effectively.

Now that the water issue has been partially resolved, we are able to begin filling this area with waste from other parts of the site. This will allow us to fully clear those sections and commence construction of the digester. Additionally, fresh waste may (later) be deposited at the location where the steel structure once stood. Figure 1 shows how waste has been moved over the last months.

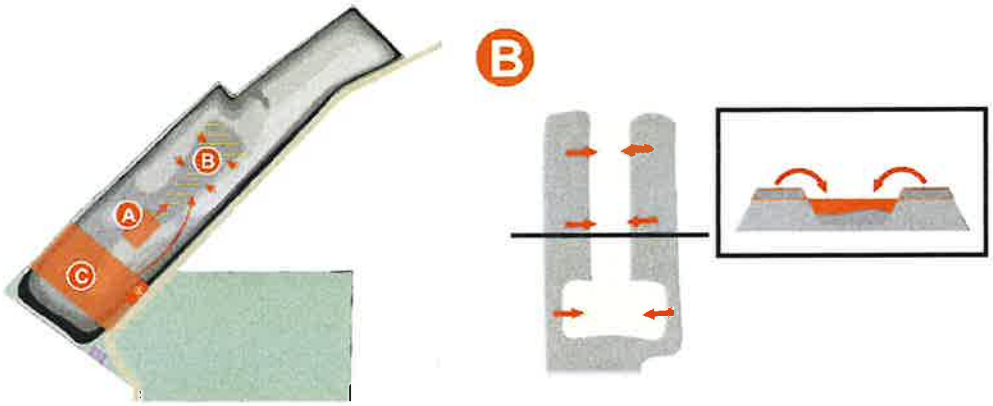



Figure 1 – move waste to location of former steel construction.

**Start of Waste Separation – Phase 1**

Last week, the separation unit was delivered during the night via heavy transport. At the time, the access road required for the delivery was still under construction. To ensure the transport could proceed smoothly, we made the road accessible using our own machinery that night.

Please refer to Figure 2 for photos of the installation during transport.

Figure 2 – Transportation of separation installation.

**Currently Under Construction**

We are currently assembling the separation unit so that it can begin processing legacy waste. The sand and stone-like materials recovered during this process are being used to help prepare the site for the construction of the digester.

We also prepared a section of the landfill for the separator.

Please refer to Figure 3 for photos of the installation on site.

Figure 3 – Waste separator on site and site preparation

D Solutions

## Phase 2

Next week, we will begin clearing waste from the area designated for Phase 2 (see Figure 4 for the location). This work will be carried out using a crane and dump carts, with the waste being transported to a central location for separation.

While the waste is being removed from Phase 2, we are also continuing to engineer the supporting infrastructure. Once the area has been cleared, we will be able to start developing the infrastructure in full.

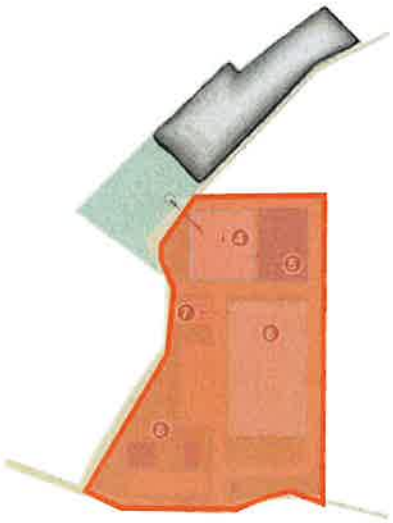



Figure 4 – Location phase 2

**Boundary Wall Construction**

In the coming weeks, we will also begin constructing a boundary wall around our site. This will help prevent waste from being deposited in areas that are no longer intended for disposal.

Figure 5 shows the location of the boundary wall and provides a visual impression of its design.

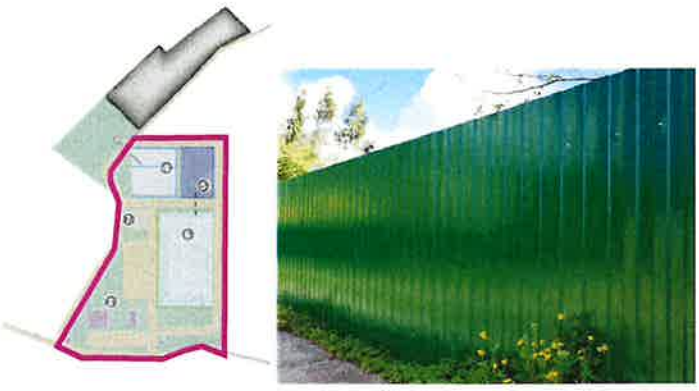


Figure 5 – Left: location of boundary wall in purple, right an impression of how it will look.

D Solutions

## Updates

### Dumping fresh waste on the plot

We noticed the trucks are again dumping waste on the wrong locations of the site.

### Fresh Municipal Solid Waste (MSW) Contract

We currently hold a contract for the processing of legacy waste. Over time, we will also begin handling fresh MSW. However, large-scale processing can only commence once the digester is operational and the main access road has been completed.

In the meantime, we are able to take on small-scale processing, which allows us to designate specific areas for waste disposal. One potential location for this is the site of the former steel structure, which is dry and elevated.

To process fresh municipal solid waste, a formal contract is required to ensure a guaranteed and consistent supply of waste for feeding the incinerator. We envision this rollout in three phases:

1. Current phase: Processing approximately 300 tonnes of fresh MSW per day.
2. Once the digester is operational: Up to approximately 1,000 tonnes per day.
3. Once the incinerator is operational: Up to approximately 2,500 tonnes per day, with a minimum threshold.

We would like to prepare a contract with the municipality for the separation and processing of fresh municipal solid waste.

### Electricity and Water Supply

We previously discussed the supply of electricity and water. Could you kindly inform us when we can expect these services to become available?

### PPA Contract

For the incinerator, we will require a Power Purchase Agreement (PPA). We would like to begin preparations for this as well.

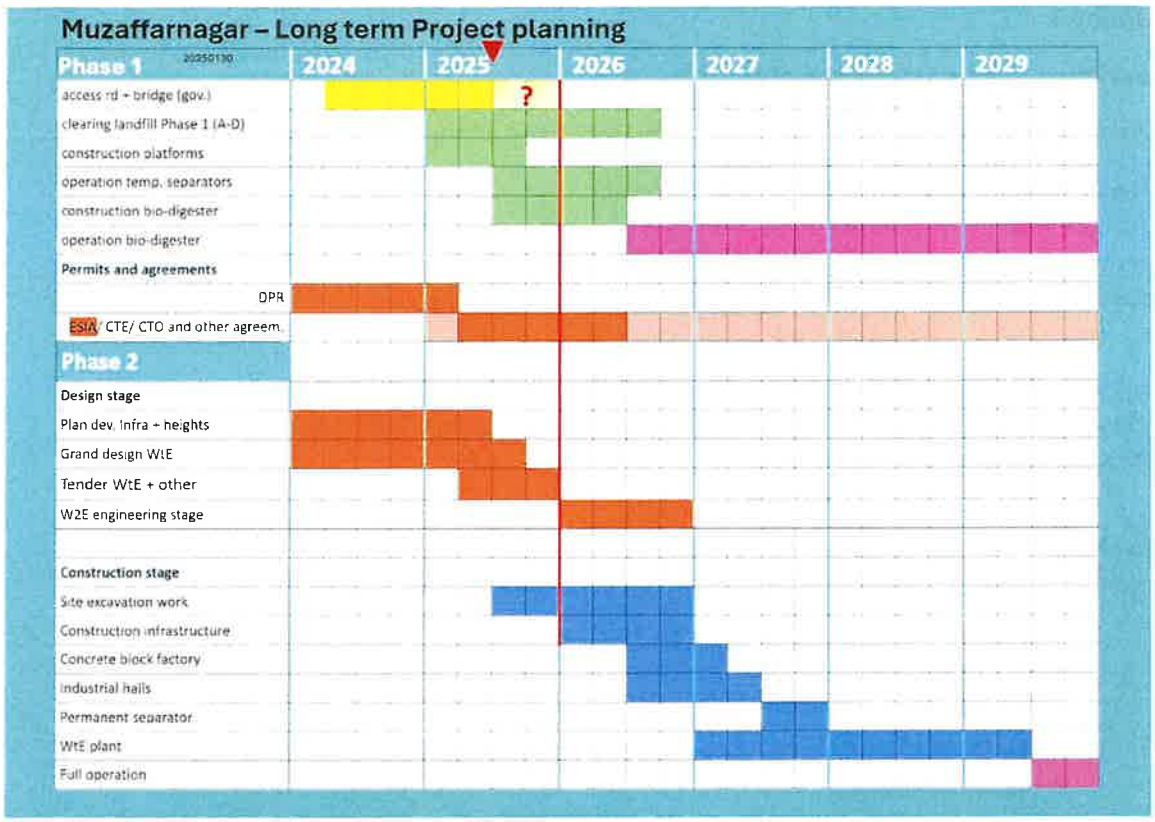
### Road and Bridge

We kindly request an update on the expected completion date for when the road will be accessible.

### Planning

For your information, our latest project schedule is outlined below.

D Solutions




**Neilsoft**

We are currently in advanced discussions with Neilsoft regarding infrastructure engineering and permitting.

**Lease Deed Payment**

The lease deed payments for 2024 and 2025 have been successfully transferred to your account on the 28th of August 2025.

Yours faithfully,

Warm regards,
Therus Gieling
Director
GCIND Solutions Pvt. Ltd.

Sent by email (26-8-2025)
dma@gc-bv.com

ANNEXURE-7 (1)

अनुस्मारक–1

# कार्यालय नगर पालिका परिषद, मुजफ्फरनगर।

पत्रांक: 1388/ सा0प्र0 / 2025–26 दिनांक : 26 / 08 / 2025

**ध्रुव महेश्वरी, निदेशक,**
**M/S GCIND Solution Pvt. Ltd,**

विषयः किदवईनगर मुजफ्फरनगर स्थित प्लांट की भूमि पर उपलब्ध लिगेसी वेस्ट का निस्तारण कराये जाने की अद्यतन स्थिति उपलब्ध कराये जाने के संबंध में।

उपर्युक्त विषयक अवगत कराना है कि लिगेसी एवं फ्रैश वेस्ट के निस्तारण हेतु नगर पालिका परिषद मुजफ्फरनगर क्षेत्र के किदवईनगर मुजफ्फरनगर में स्थित 19.446 हैक्टेयर भूमि आपको वेस्ट टू एनर्जी प्लांट हेतु 30 वर्ष के लिए दिनांक 19.01.2024 को तत्कालीन अधिशासी अधिकारी द्वारा लीज़ डीड कराते हुए लीज़ पर दी थी। ईमेल के माध्यम से प्राप्त आपके पत्र दिनांक 09 जून 2024 द्वारा अवगत कराया गया था कि We will process the fresh waste and legacy waste at no cost तथा जिलाधिकारी महोदय के समक्ष बैठक दिनांक 19.06.2025 में आपके द्वारा लिगेसी वेस्ट निस्तारण का कार्य शुरू करने हेतु प्लांट पर स्थित स्क्रैप को हटाने की अनिवार्यता दर्शाई गई थी जिसके क्रम में आपके द्वारा प्लांट पर उपलब्ध स्क्रैप को हटाने की अनुमति प्रदान करने हेतु पत्र द्वारा अनुरोध किया गया था जिसके प्रतिउत्तर में आपको स्क्रैप हटाने की अनुमति भी दिनांक 25.07.2025 को प्रदान की जा चुकी है।

उक्त के संबंध में लीज पर दी गई भूमि पर उपलब्ध लिगेसी वेस्ट के निस्तारण की अद्यतन जानकारी से अवगत कराने हेतू आपको पूर्व में भी दिनांक 02.08.2025 को पत्र प्रेषित किया जा चुका है।

अतः आपको उक्त विषयक पुनः अवगत कराते हुए आपसे अपेक्षा की जाती है कि आप अतिशीघ्र किदवईनगर मुजफ्फरनगर पर आपको लीज पर दी गयी भूमि पर उपलब्ध समस्त लिगेसी वेस्ट के निस्तारण का कार्य शुरू कराते हुए प्रतिदिन की प्रगति रिपोर्ट अद्योहस्ताक्षरी को उपलबध कराया जाना सुनिश्चित करेंगें।

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

प्रतिलिपि–
1–मा0 अध्यक्ष महोदया, नगर पालिका परिषद मुजफ्फरनगर को सादर सूचनार्थ प्रेषित।

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर।

Scanned with OKEN Scanner

ANNEXURE-8

ANNEXURE-8 (1)

Solutions

Ede, the Netherlands, 9th of June 2024

To: Executive Officer of Muzaffarnagar Nagar
Mrs. Pragya Singh
Muzaffarnagar Nagar Palika

Dear Madam,

This letter is to confirm our commitment to start with clearing the landfill of Muzaffarnagar, also known as the Muzaffarnagar Recycle facility, by the second part of this year, 2024. We will do this step by step and are aiming to clear at least 60,000 m3 of waste by the end of this year (A+B). The waste will be separated into RDF, sand, soil and stones, as well as other materials that can be recycled later on in time, when we have the full Waste to Energy plant available. Our focus will not only be fresh waste, we also focus on legacy waste in the first phase of the project.

In 2024 we are shipping a separation installation to Muzaffarnagar that has a capacity of maximum 1,000 tpd of waste. This is a mobile installation and will become operational in the 2nd part of 2024. The sand an stones we separate from the waste we will use for leveling our plots or for concrete production. The waste to energy plant of Muzaffarnagar can handle both fresh waste and legacy waste.

We will process the fresh waste and legacy waste at no cost.

This is only possible when the site has an easy access for larger transport trucks. To remove waste via the existing town streets and alleys will be difficult. We are hoping that the temporary access roads will become available at the start next of this year. We will need a good road to bring in equipment and to move material to clients. Via existing roads through town that will be difficult.

More important is the progress of the main approach road for which a new road and bridge are needed. We are seeing progress with the construction of the bridge. We can only speed up when this new connection is ready. We hope you understand this.

End of June I am visiting Muzaffarnagar again. I hope we can meet and make a more detailed plan for the months to come.

Warm regards,

Therus Gieling, CEO of GCIND Solutions Pvt. Ltd.

Scanned with OKEN Scanner

gc Solutions

Ede, the Netherlands, 5th of June 2024

To: Executive Officer of Muzaffarnagar Nagar
Mrs. Pragya Singh
Muzaffarnagar Nagar Palika

Dear Madam,

This letter is to confirm our commitment to start with clearing the landfill of Muzaffarnagar, also known as the Muzaffarnagar Recycle facility, by the second part of this year, 2024. We will do this step by step and are aiming to clear at least 60,000 m3 of waste by the end of this year (A+B). The waste will be separated into RDF, sand, soil and stones, as well as other materials that can be recycled later on in time, when we have the full Waste to Energy plant available. Our focus will not only be fresh waste, we also focus on legacy waste in the first phase of the project.

In 2024 we are shipping a separation installation to Muzaffarnagar that has a capacity of maximum 1,000 tpd of waste. This is a mobile installation and will become operational in the 2nd part of 2024. The sand an stones we separate from the waste we will use for leveling our plots or for concrete production. The waste to energy plant of Muzaffarnagar can handle both fresh waste and legacy waste.

We will process the fresh waste and legacy waste at no cost.

This is only possible when the site has an easy access for larger transport trucks. To remove waste via the existing town streets and alleys will be difficult. We are hoping that the temporary access roads will become available at the start next of this year. We will need a good road to bring in equipment and to move material to clients. Via existing roads through town that will be difficult.

More important is the progress of the main approach road for which a new road and bridge are needed. We are seeing progress with the construction of the bridge. We can only speed up when this new connection is ready. We hope you understand this.

End of June I am visiting Muzaffarnagar again. I hope we can meet and make a more detailed plan for the months to come.

Warm regards,

Therus Gieling, CEO of GCIND Solutions Pvt. Ltd.

Scanned with OKEN Scanner

ANNEXURE- 8(2)

# कार्यालय नगर पालिका परिषद, मुजफ्फरनगर

## बोर्ड बैठक दिनांक 20.07.2024 प्रस्ताव संख्याः 337

रिर्पोट स्वास्थ्य विभाग बाबत नगर पालिका परिषद, मुजफ्फरनगर क्षेत्र में वेस्ट टू एनर्जी प्लांट लगाये जाने हेतु GCIND Solution Pvt.Ltd. एवं तत्कालीन अधिशासी अधिकारी, नगर पालिका परिषद मुजफ्फरनगर के मध्य लीज डीड दिनांक 19.10.2023 में साईन की गयी। किदवईनगर, मुजफ्फरनगर स्थित प्लांट पर लिगेसी वेस्ट अत्याधिक मात्रा में उपलब्ध है। उक्त लिगेसी वेस्ट के प्रोसेसिंग कर निस्तारण किये जाने हेतु GCIND Solution Pvt.Ltd. के उच्चाधिकारियों से दिनांक 13.03.2024 में वार्ता की गयी जिसमें उनके द्वारा अवगत कराया गया कि फर्म प्लांट पर उपलब्ध कुल लिगेंसी वेस्ट का निशुल्क प्रोसेसिंग कर निस्तारण करने के लिये तैयार हैं जिसके लिये उक्त फर्म ने दिनांक दिनांक–05.06.2024 और 09.06.2024 में पत्र प्रेषित किये है।

**सम्बन्धित फर्म GCIND Solution Pvt.Ltd. द्वारा किदवईनगर, मुजफ्फरनगर में स्थित प्लांट पर उपलब्ध कुल लिगेसी वेस्ट का निशुल्क प्रोसेसिंग कर निस्तारण कराये जाने की बोर्ड स्वीकृति हेतु मा0 अध्यक्ष महोदया द्वारा विषय बोर्ड के समक्ष प्रस्तुत किये जाने के लिये दिनांक 12.07.2024 में आदेश प्रदान किये गये है।**

अतः उपरोक्त विषय बोर्ड के समक्ष विचारार्थ एवं स्वीकृतार्थ प्रस्तुत है।

प्रस्ताव प्रस्तुत होने पर सदन द्वारा सर्वसम्मति से पारित किया गया।

शुद्ध प्रतिलिपि

कार्यालय अधीक्षक

Scanned with OKEN Scanner

ANNEXURE-9

Ede, the Netherlands, 14th of July 2025

To: Executive Officer of Muzaffarnagar Nagar
Mrs. Pragya Singh
Muzaffarnagar Nagar Palika

Subject: Request for Provision of Water & Electricity and Permission to Remove Unwanted Steel

Dear Mrs. Pragya Singh,

We are pleased to inform you that work at the project site has commenced. This serves as our formal intimation, as already conveyed to you telephonically.

In light of this, we kindly request you to arrange for the provision of electricity and water at the site, in accordance with Point 1 of the agreement dated 10.01.2025. As stipulated, the authority shall provide water and electricity connections, and the charges will be borne by the Concessionaire for use in the Legacy Waste Processing Project.

Additionally, we seek your permission to remove and sell unwanted steel materials from the site to ensure smooth operational flow.

We would appreciate your prompt support in this regard.

Yours faithfully,

Warm regards,
Dhruv Maheshwari
Director
GCIND Solutions Pvt. Ltd.

14/07/2025

नगर पालिका परिषद मुजफ्फरनगर

INDIA NON JUDICIAL

612

Government of Uttar Pradesh

IN-UP42809106796143X

e-Stamp

ANNEXURE-9 (1)

| | | |
|---|---|---|
| Certificate No. | : | IN-UP42809106796143X |
| Certificate Issued Date | : | 10-Jan-2025 01:02 PM |
| Account Reference | : | NEWIMPACC (SV)/ up14861904/ MUZAFFARNAGAR SADAR/ UP-MJF |
| Unique Doc. Reference | : | SUBIN-UPUP14861904826297768414 81X |
| Purchased by | : | G C IND SOLUTIONS PVT LTD |
| Description of Document | : | Article 5 Agreement or Memorandum of an agreement |
| Property Description | : | Not Applicable |
| Consideration Price (Rs.) | : | |
| First Party | : | G C IND SOLUTIONS PVT LTD |
| Second Party | : | Not Applicable |
| Stamp Duty Paid By | : | G C IND SOLUTIONS PVT LTD |
| Stamp Duty Amount(Rs.) | : | 100 (One Hundred only) |

SAGAR MOGHA
Collectorate Compound Muzaffarnagar (U.P.)
Lic. No. 507
ACC CODE UP14861904

Please write or type below this line

# CONCESSION AGREEMENT

Between

NAGAR PALIKA PARISHAD MUZAFFARNAGAR, U.P.

And

GCIND Solutions Pvt. Ltd.
M/S
For

## Processing of Legacy Waste at Kidwai Nagar, Muzaffarnagar, dumping site in accordance with SolidWaste Management Rules 2016, January, 2025

This Concession Agreement mutually agreed and entered into on this 10....day of January, Two Thousand and twenty five at Muzaffarnagar, U.P.

10.01.2025

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुजफ्फरनगर

Statutory Alert:
1. The authenticity of this Stamp Certificate should be verified at www.shcilestamp.com or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.



Scanned with OKEN Scanner

**BETWEEN**

Nagar Palika Parishad Muzaffarnagar, U.P. an Urban Local Body constituted under the Uttar Pradesh Nagar Palika Parishad Act, 1916 (hereinafter referred to as "MNPP" or "the Concessioning Authority" which expression shall unless excluded by or repugnant to the context, be deemed to include its successors and assigns)

**AND**

**M/S GCIND Solution Pvt. Ltd.** a company incorporated under provisions of the Companies Act, 1956, having its registered office at**2ed Floor. Regus Elegance, Jasola District Center, Old Mathura Road, Delhi, India, 110025**represented through its authorized signatory **Mr. Theodorus gieling**, hereinafter referred to as "Concessioner" which expression shall unless repugnant to the context include its successors and permitted assigns, OF THE OTHER PART.

The Nagar Palika Parishad Muzaffarnagar, is responsiblefor implementation ofprojects identifiedunderSwachh BharatMission –Urban,forNagar Palika Muzaffarnagar, includingcollection,transportation,processinganddisposalofMunicipalSolidWaste(MSW)generatedwithinitsjurisdiction Nagar Palika Muzaffarnagar.

In light of the partnership agreement and Memorandum of Understanding dated 14th July 2016 entered between Government of Uttar Pradesh and Government of Netherlands as well as Letter of Acceptance dated 5th November 2018, Nagar Palika Parishad is signing this agreement for processing of legacy waste.

Nagar Palika allot **19.446 Hectares** Land on Rent for a period of **30 Years** to establish WTE facilities from own resources, as requested by the State.

A meeting between Municipal Authority and authorized representatives of M/S GCIND Solution Pvt. Ltd (Concessioner) to clean the dumping site through processing of dumped legacy waste as per CPCB norms from own resources and cost.

**Project Background:**

The State Government of Uttar Pradesh signed a MoU with M/S GCIND solution Pvt. Ltd. (Concessioner) for establishment.of Waste to Energy Plant (WTE). Registration and handover of land has been completed.Concessionaire has taken possession of

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

allotted land at Kidwai Nagar, Concessionaire issue confirmation letter dated 09-06-2024, for clearing the existing dumping site through scientific processing/disposal of legacy waste at no cost to reclaim the dumpsite land for establishment of WTE project at earliest. Authority and Concessionaire both are committed to establish WTE plant at the same land to process entire generated waste in accordance of Solid Waste Management Rules-2016. This Agreement aims at land reclamation of existing dumpsite at Kidwai Nagar, Muzaffarnagar, through the process of Bio-remediation in compliance of NGT for establishment of Waste to Energy (WTE). The clearing of legacy waste will take place in various phases. The plan of action includes timeline, list of plant machinery submitted by the Concessionaire before the Authority for getting approval.**As Annexure-5**

**Objective:**

The overall objective of this project is to create an efficient and effective solid waste management system in Nagar Palika Parishad. The sub objectives are as follows:

a) To comply with Solid Waste Management Rules, 2016 and applicable laws, rules, guidelines in India and best Engineering practices through Public Private Participation.
b) To improve the existing standards of public health and environmental quality through bioremediation of existing legacy waste including disposal of all recovered recyclables and rejects.
c) Improve productivity of manpower, materials and equipment and promote economic operations of services.
d) Promote and protect the quality and sustainability of overall urban environment in the service area.

**Scope of Work:**

The current project intends to undertake the works required for Dumpsite Land Reclamation through Bioremediation of old Dumped Municipal Solid Waste/Legacy Waste, resource recovery and scientific disposal of residual solid waste at Nagar Palika Parishad Muzaffarnagar (Authority) and between Concessionaire The scope of work for both the organizations will be as under:

Authoritywill provide easy access to processing site for transportation of heavy plant and machinery for excavation of waste and its processing (mechanical segregation)disposal of segregated recyclables and rejects from the site. Authority will provide electric connection and water at processing site.

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

Meenakshi

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

Concessionaire will install minimum 1000 MT/Shift capacity segregation plant from own resources, including excavators and vehicles for disposal of rejects. The cost of legacy waste processing and disposal shall be borne by Concessionaire.

**Terms:**

i) Authority shall provide water & electric connection to the Concessionaire and charges shall be paid by the Concessionaire with respect to the use of water/electricity for the purposes of Legacy Waste Processing Project. However, if at any time due to some unavoidable circumstances the release of regular water/electricity is not possible, the Contractor shall be required to make its own arrangement at its own cost.

ii) Authority rent out 19.446 Hectare of land situated in Town Muzaffarnagar Pargana, Tehsil and District-Muzaffarnagar for the Waste to Energy Plant (WTE) in sequence of the lease deed dated 21 October 2023. The list of Khasra numbers of the land enclosed as **Annexure-2**

iii) The revenue Map of allotted land enclosed as **Annexure-3**

iv) The Concessionaire submit a detailed action plan before the Authority in reference of their confirmation latter dated 09-06-2024, for cleaning of allotted land (Bio-Remediation of dumped Legacy Waste in accordance of CPCB Guidelines) on zero cost for establishment of WTE Project, action plan including details of plant and machinery, implementation schedule and re-development plan on reclaimed land for establishment of WTE project enclosed as Annexure-**Annexure-7.**

v) The envisaged project completion time is 24 months from the date of commencement of operations for this project. The Concessionaire has to deploy adequate machinery in order to meet the timeline.

vi) The Concessionaire has beensubmitted a detailed action plan for processing of legacy waste which includes the details of plant machinery its capacity and implementation schedule before the authority for approval, Authority approved the implementation plan of Concessionaire for processing of legacy waste.

vii) The Concessionaire shall carryout Total Station Survey of complete project site including area earmarked in which Bio-remediation is to be done. The area earmarked by Authority for Scientific Dumpsite Land Reclamation through Bioremediation, Resource Recovery and Scientific Rejects Disposal at Kidwai Nagar, Muzaffarnagar" shall be considered as 100% area for the scope of work. Concessionairehas to reclaim the entire dumpsite through Bio-remediation to allow total land recover as per the guidelines laid down by CPCB including all steps to follow mandatorily under the Schedule J of the said guidelines. The guidelines of CPCB for processing of legacy waste enclosed as **Annexure-6**

viii) Concessionaire will obtain required NOC from Pollution Control Board for processing of Legacy Waste. Authority will provide requisite support to Concessionaire for getting environmental clearance.

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

ix) Concessionaire shall earmark a land parcel for processing of (day to day generated) fresh waste. Authority will select an agency/contractor for processing of fresh waste till establishment of WTE project.

x) 100% of the Land of dumping site at Kidwai Nagar, to be reclaimed for WTE project.

xi) The Concessionaire shall set a soil and ground water baseline so that the same will be available to evaluate post Bio-remediation of the site.

xii) The Concessionaire shall monitor ground water quality, work zone air quality and ambient air quality monitoring within the site from authorized laboratories/agencies and submit the report on monthly basis

xiii) The Concessionaire shall conduct its own due diligence for site investigation, analyzing the characteristics, composition andquantum of the waste at the Project site.

xiv) Dumpsite reclamation will be done by dividing the site into suitable sectors/loops in consultation of the Engineer-Incharge / Nodal Person based on the priority of land reclamation and its reuse for WTE project.

xv) Authority will appoint Nodal Officer for monitoring the day to day work progress and will submit work progress (in accordance of plan of action) report to Authority.

xvi) Usually the top layer has fresh waste, dust and may have several materials in the active biological state. This layer is to be stabilized through application of Bio-Culture, herbal/biological sanitizers, inoculants or through any suitable scientific method as proposed by the Concessionaire and accepted by the Authority. Odour shall be controlled and minimized through application of deodorant or scientific method.

xvii) The Concessionaire will maintain Environmental Standards like air quality monitoring, noise monitoring, leachate management, odour monitoring, water quality monitoring and aggregate disposal in compliance of CPCB.

xviii) The baseline calculation on the volume and density of waste dumped is done by the concessionaire and that shall be treated as baseline to start the work however the monthly analysis of the volume through contour survey and sample pits on the site for the density to be done with the consultation of the Nodal person appointed by the authority.

xix) Excavating the existing mixed compacted MSW in the land portion allocated/earmarked by the Authority and sieving them by Mechanical sieving machine or any other suitable technology proposed and accepted by the authority.

xx) The concessionaire shall deploy sufficient machinery, manpower and required resources to execute the project scope within the project duration.

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

xxi) Provision, installation, operation and maintenance of plant, machineries, infrastructure facilities and amenities for excavation, sieving of the excavated MSW, storing the segregated materials, reuse, marketing, selling, and transporting them from the project site.

xxii) Construction of temporary shed, platform and creation of facilities for handling, separating, segregating, storing and quantifying of the excavated MSW and processing material will be developed by concessionaire from own cost.

xxiii) Concessionaire will segregate the excavated (if required) MSW in the land portion earmarked into as many kinds and categories as possible of Useful Material such as compost, soil conditioner, recyclables, raw RDF, filler material (Soil, C&D) and Un-useful material such as residual Solid Waste, entire recovered material as mentioned will be the property of concessionaire.

xxiv) Concessionaire will use recovered C&D waste or own use like development of internal roads, foundation as base material for WTE Project, CC Block etc. recovered fine earth for filling on low laying area, landscaping etc.

xxv) At present there is no scientific landfill site so recovered inert can be used by concessionaire for development of landscaping, spare inert can be disposed by authority in low laying area within its municipal jurisdiction from own cost.

xxvi) Packing, storing, stacking, selling, diverting for recycling, marketing and recycling of all Useful Material within sixty days of segregation at the cost of the Concessionaire.

xxvii) Concessionaire will be responsible for baling, packing, stacking, storing and sale of non-recyclable fraction of high calorific as raw material to RDF producer/ user or sale to waste to energy or co-processing in cement plants or to thermal power plants.

xxviii) Concessionaire will be responsible for stacking, transporting, spreading and compacting the segregated C&D, Soil and Inert as filler material in low level and depression area within the site and prepare well compacted and clear ground for proposed development at site for WTE plant or disposing such material in the low level area or quarry area at the cost of the concessionaire with proper compliance to the statutory requirements.

xxix) The revenue or the income from the sale of the segregated Useful Material such as reusable and recyclable, Compost, soil conditioner, raw RDF, C&D, Soil or any other by- product materials shall go to the Concessioner account. The Concessionaire shall initiate the mode of disposal process of the material by-products to the authority.

xxx) Carrying out the entire project work in accordance with the Detailed Plan of Action and schedule proposed by concessionaire and approved by the Authority at the cost of the concessioner.

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

xxxi) Concessionaire will use only covered body vehicles for the transportation of materials recovered during bio-remediation of waste.

xxxii) Concessionaire will apply method, process, equipment and resources which would reduce the impact of dumpsite reclamation activity in the adjacent areas.

xxxiii) Concessionaire will create facilities and make arrangements for controlling/ mitigating the emission, pollution and contamination (Environment impact) including air, water and soil including mitigation for of dust, odor and noise pollution at the own cost.

xxxiv) Construction of temporary site office, water, power, sanitation facilities and accommodation facilities of workers for the Project as per statutory standards at the cost of Concessionaire.

xxxv) Providing security arrangement for the project site, machineries, equipment etc. at its own cost

xxxvi) The Concessionaire should take precaution of minimizing flies, rodents and bird menace and fire hazards.

xxxvii) The Concessionaire shall also provide fire protection measures and safety equipment/ tools to all workers.

xxxviii) Safety guidelines to labours should be adopted by the concessionaire as per prescribed laws and order in regard to this and there. The employees / workers of the Concessionaire so appointed by it shall not regard as employees of the Authority, they shall have any claim at all against the Authority at any stage.

xxxix) The Concessionaire, shall comply with all the provisions of the laws regarding deployment of labour under the contract. It shall be the liability and responsibility of the Concessionaire to implement the provisions of Acts; the Contract Labour (Regulation and Abolition) Act, 1970, the Minimum Wages Act,1948 and the Workmen's Compensation Act, 1923.

xl) The Concessionaire shall not employ in connection with the operations and services under this contract any person of less than 18 years age.

xli) The reclaimed land will be used for setting up a waste processing plant (Waste to Energy Plant)

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

**Operation and Maintenance of Plant & Machinery and Vehicles:**

The Concessionaire shall maintain all assets, plant & machinery and the vehicles in full serviceable condition during the period of contract entirely at his own costs including the costs of spares accessories, tyres, lubricants, hydraulic oil etc.

The drivers of all vehicles shall carry the following and any other papers as per Applicable Law.

a) Driver's License
b) Registration Certificate of Vehicle.
c) Pollution under Control (PUC) Certificate.

All the drivers, helpers and workers engaged in operation of vehicles should be provided uniforms, personal protective equipment (hand gloves, gum boots, masks etc.) and desired implements.

The staff deployed at the processing plant should be provided with uniforms, personal protective equipment (hand gloves, gum boots, masks etc.) and other suitable implements. Processing plant should have all the facility as per requirement.

**Dispute Settlement**

a) Any Dispute between the Parties as to matter arising pursuant to this Agreement, which cannot be settled amicably within 30 days after receipt by one Party of the other Party's request for such amicable settlement, may be submitted by the either Party for settlement.
b) All matters relating to and arising out of this agreement shall be subject to the jurisdiction of Civil Courts of original jurisdiction of Muzaffarnagar, under High Court of judicature of Allahabad. The Party can approach court only after final arbitration award has been passed.

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner

**Time of the Essence**

The time shall be essence as regards the performance by theConcessioner of its obligation under this contract.

IN WITNESS WHEREOF, the parties here to have caused this Agreement to be signed in their respective names as of the day and year first above written.

Date: 10.01.2025

Place: Muzaffarnagar, U.P.

**For-M/S GCIND Solutions Pvt. Ltd.**
**Muzaffarnagar**

**For- Nagar Palika Parishad**

Signature and Seal

Signature and Seal

नगर स्वास्थ्य अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
मुजफ्फरनगर

अध्यक्ष
नगर पालिका परिषद
मुज़फ्फरनगर

Scanned with OKEN Scanner